

ORISSA HIGH COURT

FILING REPORT AS ON :03/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/9757/2024	SURESH KU. MOHAPATRA @ SURIA VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /13 /2023 () //
2	D-BLAPL/9768/2024	PRAKASH NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /132 /2023 () //
3	D-BLAPL/9775/2024	RAJESH CHOUHAN VS STATE OF ODISHA	ASHUTOS DASH VS	BRAJARAJNAGAR /364 /2022 () //
4	D-BLAPL/9778/2024	LAXMIKANTA BEHERA VS STATE OF ODISHA	BIDYADHAR PANDA VS	// () //
5	D-BLAPL/9781/2024	BABU K VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /64 /2024 () //
6	D-BLAPL/9785/2024	SITI KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /114 /2022 () //
7	D-BLAPL/9787/2024	SUMANTA BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /143 /2024 () //
8	D-BLAPL/9788/2024	SUBRAT DAS VS STATE OF ODISHA	ASIT KUMAR OTTA VS	MURUDA /391 /2023 () //
9	D-BLAPL/9789/2024	PRAVAT SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAIRA /241 /2023 () //
10	D-BLAPL/9790/2024	SUSANTA MAHAKUR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BHEDEN /72 /2024 () //
11	D-BLAPL/9792/2024	RAMESH CHANDRA NAIK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	TALCHER TOWN /208 /2024 () //

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12	D-BLAPL/9804/2024	KUNA MUNDA @ KULU HAIBURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUKINDA /26 /2023 () //
13	D-BLAPL/9806/2024	SAGARIKA PANDA VS STATE OF ODISHA	DURGA PRASAD JENA VS	GOLANTHARA (BERHAMPUR) /102 /2024 () //
14	D-BLAPL/9807/2024	SURESH KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /64 /2024 () //
15	D-BLAPL/9809/2024	DISHA JANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KAKIRIGUMMA /123 /2023 () //
16	D-BLAPL/9810/2024	KRISHNA HIAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /110 /2024 () //
17	D-BLAPL/9811/2024	DAMAYANTI SETHY VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI /144 /2024 () //
18	D-BLAPL/9813/2024	JIKHARIA PANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /31 /2024 () //
19	D-BLAPL/9814/2024	LABAKUSHA KUNTERI @ KANTERI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /55 /2020 () //
20	D-BLAPL/9817/2024	RABI MUNDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR TOWN /37 /2023 () //
21	D-BLAPL/9818/2024	KIRTAN GOUDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
22	D-BLAPL/9820/2024	DEEPAK PADHI @ DIPU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
23	D-BLAPL/9824/2024	RANJIT JENA	SUDHANSU SEKHAR DASH	CUTTACK SADAR /723 /2023

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		VS	VS	()
24	D-BLAPL/9828/2024	STATE OF ODISHA SOMANATH MALLICK	TRILOCHAN PANIGRAHI	// PURI TOWN /10 /2023
		VS	VS	()
25	D-BLAPL/9829/2024	STATE OF ODISHA HEMALATA RANSINGH	RABINDRA NATH PANDA	// / /0
		VS	VS	()
26	D-BLAPL/9831/2024	STATE OF ODISHA NAZIR HASAN GAMETI @ HINGORAJA NAZIR HASN	PRASANTA KUMAR ROUTRAY	// BARGARH /606 /2023
		VS	VS	()
27	D-BLAPL/9835/2024	STATE NALU @ SRINIBAS PATASAHANI	ANUP UDAYA SENAPATI	// JATNI P.S. /45 /2023
		VS	VS	()
28	D-BLAPL/9836/2024	STATE OF ODISHA ROSHAN BISOYI	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
29	D-BLAPL/9839/2024	STATE OF ODISHA DINESH DEHURY @ DEHURI	SUBHENDU KUMAR NAYAK	// PHIRINGIA /46 /2024
		VS	VS	()
30	D-BLAPL/9840/2024	STATE OF ODISHA RAMESH PATRA	AMLAN SHAKTI PAUL	// JATNI P.S. /137 /2014
		VS	VS	()
31	D-BLAPL/9841/2024	STATE OF ODISHA MANOJ NAIK	CHIRANJIB ROUT	// BIKRAMPUR FCI /53 /2024
		VS	VS	()
32	D-BLAPL/9842/2024	STATE OF ODISHA LITU @ SUNIL NAIK	CHIRANJIB ROUT	// BIKRAMPUR FCI /307 /2023
		VS	VS	()
33	D-BLAPL/9843/2024	STATE OF ODISHA MUNA GOPE	CHIRANJIB ROUT	// COLLIERY /477 /2023
		VS	VS	()
34	D-BLAPL/9844/2024	STATE OF ODISHA MUNA @ MANOJ KUMAR NAIK	AKSHAYA KUMAR SAHOO	// KUNDHEIGOLA /70 /2024
		VS	VS	()

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35	D-BLAPL/9847/2024	STATE OF ODISHA MOHAMMAD DIGAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
36	D-BLAPL/9848/2024	STATE OF ODISHA AJAY KUMAR ANCHAL VS	SUSIL KUMAR PATNAIK VS	// LAHUNIPADA /46 /2024 ()
37	D-BLAPL/9849/2024	STATE OF ODISHA ANANDA MUDULI VS	SURYAKANTA DWIBEDI VS	// / /0 ()
38	D-BLAPL/9851/2024	STATE OF ODISHA RANJEET KUMAR SINHA VS	AMIT PRASAD BOSE VS	// BARBIL /107 /2024 ()
39	D-BLAPL/9854/2024	STATE OF ODISHA SUNIL KUMAR NAIK VS	SANJIB KUMAR BHANJADEO VS	// KASHIPUR /2 /2024 ()
40	D-BLAPL/9868/2024	STATE OF ODISHA SATRUGHANA BANJAMI VS	SUCHIT KUMAR NAYAK VS	// MALKANGIRI /174 /2024 ()
41	D-BLAPL/9869/2024	STATE OF ODISHA IRMA MADHI VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /16 /2023 ()
42	D-BLAPL/9870/2024	STATE OF ODISHA RUNA CHINCHANI VS	SUCHIT KUMAR NAYAK VS	// K.NUAGAON /88 /2024 ()
43	D-BLAPL/9871/2024	STATE OF ODISHA JONRASH TURUK VS	PRASANTA KUMAR NANDA VS	// MATHILI /157 /2019 ()
44	D-BLAPL/9872/2024	STATE OF ODISHA GANGA MADHI @ BANDI VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /16 /2023 ()
45	D-BLAPL/9873/2024	STATE OF ODISHA BHIMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /16 /2023 () //

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46	D-BLAPL/9874/2024	JYOTI RANJAN MISHRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /17 /2023 () //
47	D-BLAPL/9875/2024	RAMA MADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /16 /2023 () //
48	D-BLAPL/9877/2024	SONU @ ROMEO ADAKATIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 () //
49	D-BLAPL/9883/2024	NARENDRA MAJHI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JAIPATNA /317 /2019 () //
50	D-BLAPL/9884/2024	SUSANTA KUMAR DHALASAMANTA @ SUSHANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /29 /2016 () //
51	D-BLAPL/9887/2024	MANAS KU BHOI VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //
52	D-BLAPL/9888/2024	BISWAMITRA NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	CHAKAPADA PS /48 /2021 () //
53	D-BLAPL/9894/2024	MITU GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /13 /2020 () //
54	D-BLAPL/9896/2024	JAGABANDHU MAHARANA @ JAGA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	ODAGAON /124 /2019 () //
55	D-BLAPL/9900/2024	ARAVIND KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 () //
56	D-BLAPL/9902/2024	DEEPAK BEHERA @ KALIA VS STATE OF ODISHA	BISWABHUSAN DAS VS	SALIPUR /331 /2023 () //
57	D-BLAPL/9903/2024	HARIHAR PALATA @ HARI @ HARIHARA PALATA	PARTHA SARATHI DAS	/ /0

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		VS	VS	()
58	D-BLAPL/9906/2024	STATE OF ODISHA SANJIT BISWAS	ABHAS MOHANTY	// KALIMELA /234 /2023
		VS	VS	()
59	D-BLAPL/9911/2024	STATE OF ODISHA UANSU HARPAL	JAYADEBA BEHERA	// TITILAGARH /180 /2023
		VS	VS	()
60	D-BLAPL/9917/2024	STATE OF ODISHA MESIYA BHUYAN	RABINDRA NATH PRUSTY	// / /0
		VS	VS	()
61	D-BLAPL/9920/2024	STATE OF ODISHA KARTIK ROUT	KHUSBU PANIGRAHI	// / /
		VS	VS	()
62	D-BLAPL/9922/2024	STATE OF ODISHA DHANESWAR SAHOO	SOUMYA RANJAN MOHANTY	// JALESWAR /11 /2020
		VS	VS	()
63	D-BLAPL/9929/2024	STATE OF ODISHA DEBADATTA PARIDA	ARIJEET MISHRA	// / /0
		VS	VS	()
64	D-BLAPL/9932/2024	STATE OF ODISHA MAHI @ MAHESWAR JENA	ARIJEET MISHRA	// / /0
		VS	VS	()
65	D-BLAPL/9933/2024	STATE OF ODISHA SIPUN KUMAR BEHERA	ARIJEET MISHRA	// AUL /90 /2024
		VS	VS	()
66	D-BLAPL/9937/2024	STATE OF ODISHA B. GANESH REDDY	DIPTIREKHA NANDA	// JANKIA P.S. /99 /2024
		VS	VS	()
67	D-BLAPL/9938/2024	STATE OF ODISHA SHIBA PRASAD NAYAK	BIBHU PRASAD CHHUALSINGH	// KABISURYANAGAR /200 /2024
		VS	VS	()
68	D-BLAPL/9942/2024	STATE OF ODISHA GANESH AGRAWAL	SUBASH CHANDRA BEHERA	// PUINTALA /66 /2024
		VS	VS	()

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69	D-BLAPL/9943/2024	STATE OF ODISHA RANA MUNA DORA VS	CHANDANA TRIPATHY VS	// SPL.TASK FORCE /13 /2022 ()
70	D-BLAPL/9944/2024	STATE OF ODISHA RABI MALLIK VS	BIBHU PRASAD CHHUALSINGH VS	// TUMUDIBANDHA /152 /2023 ()
71	D-BLAPL/9946/2024	STATE OF ODISHA BIKRAM SANDHA VS	BISWAJIT RANJAN TRIPATHY VS	// BAUNISUNI /38 /2024 ()
72	D-BLAPL/9947/2024	STATE OF ODISHA SAMIR RANJAN BOHIDAR VS	JNYANANANDA PANDA VS	// DHANUPALI /227 /2023 ()
73	D-BLAPL/9949/2024	STATE OF ODISHA BIKI RANJAN BEHERA VS	RAMANI KANTA PATTANAİK VS	// BINJHARPUR /282 /2023 ()
74	D-BLAPL/9954/2024	STATE OF ODISHA MD. MUSTAKIN @ BITU VS	SABYASACHI MISHRA VS	// JHUMPURA /66 /2024 ()
75	D-BLAPL/9961/2024	STATE OF ODISHA CHITRASEN PRADHAN VS	ROHIT RANJAN RAY VS	// KHANDAGIRI P.S. /565 /2023 ()
76	D-BLAPL/9970/2024	STATE OF ODISHA NIROJ SHARMA @ NEERAJ SHARMA VS	SURYAKANTA DASMOHAPATRA VS	// POTTANGI /89 /2022 ()
77	D-BLAPL/9973/2024	STATE OF ODISHA VIJAY PATEL @ ANTOL VS	SMRUTI RANJAN ROUT VS	// CHAULIAGANJA /334 /2022 ()
78	D-BLAPL/9975/2024	STATE OF ODISHA SAMBRI @ SOMANATH DIGAL VS	AJIT KUMAR PATTNAİK VS	// PHIRINGIA /98 /2023 ()
79	D-BLAPL/9976/2024	STATE OF ODISHA RAKESH BEHERA VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	// / /0 () //

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80	D-CMAPL/14803/2024	PURANO MAJHI VS KHADI MAJHI	ADV VS	// 0 //
81	D-CMAPL/14943/2024	ANIRUDHA SAHOO VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
82	D-CMAPL/14948/2024	KISHORI MOHANTY VS RANJITA SWAIN	ADV VS	// 0 //
83	D-CMAPL/15042/2024	SAROJ KUMAR MOHANTY VS NALINI KUMAR MOHANTY	ADV VS	// 0 //
84	D-CMP/14827/2024	LATIF KHAN VS SAFOORA BEGUM	SATRUGHNA DASH (A) VS	// 0 //
85	D-CMP/14864/2024	ANITA @ AMRUTA PATEL VS JAGYASENI PATEL	UPENDRA KUMAR SAMAL VS	// 0 //
86	D-CMP/14932/2024	JAGANNATH BEHERA VS MANTOSH PRADHAN	BISWAJIT MOHAPATRA VS	// 0 //
87	D-CMP/14983/2024	NAGUNI BARIK VS SATYANANDA BARIK	DWARIKA PRASAD MOHANTY VS	// 0 //
88	D-CMP/15024/2024	GOURAHARI SUNA VS JANGYASENI SUNA	ALOK KUMAR PANDA VS	// 0 //
89	D-CMP/15032/2024	SUBHENDU LENKA VS SHANTILATA LENKA	SABITA RANJAN PATTNAIK VS	// 0 //
90	D-CMP/15036/2024	PUSPALATA DAS VS THE BRANCH MANAGER, SYNDICATE BANK, CUTTACK	KHAGESWAR BEHERA VS	// 0 //
91	D-CMP/15045/2024	BRAMHACHARI UDAY DAS	SOUMYA MISHRA	//

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		VS	VS	0
92	D-CONTC/14736/2024	SANTOSH KUMAR SATPATHY PRAMILA HARICHANDAN	ADV.	//
		VS	VS	0
93	D-CONTC/14738/2024	TAHASILDAR, BEGUNIA LACHHAMAN HANTAL	ADV.	//
		VS	VS	0
94	D-CONTC/14739/2024	BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. S.C.S. SIKSHYA KENDRA, NAYAGARH	ADV.	//
		VS	VS	0
95	D-CONTC/14741/2024	ASWATHY S., I.A.S. KUNTI SINDHIRIA	BISWARANJAN DALAI	//
		VS	VS	0
96	D-CONTC/14746/2024	ASHUTOSH KULKARNI, I.A.S. SK. QUAMRUDDIN	ADV.	//
		VS	VS	0
97	D-CONTC/14750/2024	SATYABRATA SAHU, I.A.S. KANAKALATA MISHRA	ADV.	//
		VS	VS	0
98	D-CONTC/14757/2024	SANJAY TRIPATHI, I.A.S. ASWINI KUMAR NAYAK	ADV.	//
		VS	VS	0
99	D-CONTC/14759/2024	P.B VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR JAYANTA KUMAR NAYAK	ADV.	//
		VS	VS	0
100	D-CONTC/14763/2024	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR AMULYA CHARAN MAHAKUD	ADV.	//
		VS	VS	0
101	D-CONTC/14766/2024	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR BRAJA KISHORE CHAKRABARTY	ADV.	//
		VS	VS	0
102	D-CONTC/14769/2024	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, BBSR RASMITA BEHERA	ADV.	//
		VS	VS	0

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103	D-CONTC/14772/2024	RAJESH PRAVAKAR PATIL, I.A.S. SACHIDANANDA KHADANGA VS	ADV. VS	// // 0
104	D-CONTC/14775/2024	BISWANATH TARA, DISTRICT EDUCATION OFFICER, KHORDHA ASHOK KUMAR DAS VS	HARA PRASAD RATH VS	// // 0
105	D-CONTC/14780/2024	SRIKANTA TAREI, PRESIDENT, BOARD OF SECONDARY EDUCATION, ODISHA SOUBHAGYA PATTANAIK VS	ADV. VS	// // 0
106	D-CONTC/14784/2024	BHABANI SANKAR CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA NIHARBALA TUNGA VS	ADV. VS	// // 0
107	D-CONTC/14789/2024	S.AWASTHI, I.A.S. ARATI MISHRA VS	ADV. VS	// // 0
108	D-CONTC/14800/2024	MADHUSMITA PATI, BLOCK EDUCATION OFFICER IN CHARGE, JAGATSINGHPUR AMULA CHARAN OJHA VS	ADV VS	// // 0
109	D-CONTC/14801/2024	BHAKTA RANJAN MOHANTY, ENGR., IN CHIEF W.R DEPT. PRASHESH KUMAR DAS VS	ADV. VS	// // 0
110	D-CONTC/14808/2024	D. PRASHANT KUMAR REDDY, I.A.S. SUDHIR KUMAR PARIDA VS	ADV VS	// // 0
111	D-CONTC/14810/2024	RJESH PRAVAKAR PATIL, I.A.S. BASANTA KUMAR RANA VS	ADV VS	// // 0
112	D-CONTC/14816/2024	RAJESH PRAVAKAR PATIL, I.A.S. ABDUL HAKIM KHAN VS	ADV. VS	// // 0
113	D-CONTC/14817/2024	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA CHANDRAMANI PRADHAN VS	ADV. VS	// // 0
		ASWATHY S, I.A.S.		//

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114	D-CONTC/14818/2024	MADHUSUDAN JENA VS PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ	ADV VS	// 0 //
115	D-CONTC/14821/2024	MANAS KUMAR ROUT VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR.	ADV VS	// 0 //
116	D-CONTC/14837/2024	BABA LINGARAJ DAS VS SUSANTA KUMAR DAS. DIRECTOR, SECONDARY EDUCATION, ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
117	D-CONTC/14892/2024	MANASHI DAS VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
118	D-CONTC/14895/2024	BISIKESAN NAIK VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
119	D-CONTC/14896/2024	GOBINDA MUNDA VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
120	D-CONTC/14899/2024	GITA HEMBRAM VS BIJAYA KETAN UPADHAYA, SECY., BOARD OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
121	D-CONTC/14901/2024	NARENDRA KUMAR MOHAPATRA VS SUBRAT KUMAR BEHERA, SPECIAL LAND ACQUISITION OFFICER, DHENKANAL	ADV. VS	// 0 //
122	D-CONTC/14902/2024	SANTOSH KUMAR DAS VS SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV VS	// 0 //
123	D-CONTC/14903/2024	SUMITA KUMARI SATAPATHY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/14905/2024	GOLEKHA CHARAN PANDA VS PUSPASHREE SANDLE, TAHASILDAR, KUJANGA	ADV VS	// 0 //
125	D-CONTC/14906/2024	ANITA KUMARI SATAPATHY	ADV.	//

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		VS	VS	0
126	D-CONTC/14911/2024	ASWATHY S, I.A.S. SIMANCHAL MISHRA	ADV.	//
		VS	VS	0
127	D-CONTC/14913/2024	ASWATHY S, I.A.S. DURYODHAN MOHANTY	ADV	//
		VS	VS	0
128	D-CONTC/14915/2024	KAILASH CHANDRA NAYAK RANJIT SWAIN	ADV.	//
		VS	VS	0
129	D-CONTC/14918/2024	PRAMOD KUMAR SAHOO, O.A.S.A(SB) TRINATH SAHU	ADV	//
		VS	VS	0
130	D-CONTC/14921/2024	VIR VIKRAM YADAV, I.A.S. ANANTA CHARAN SAHOO	ADV.	//
		VS	VS	0
131	D-CONTC/14924/2024	SANJAY KUMAR SUBHRABRAT ACHARYA, ADDL. ASST. COMMISSIONER OF ENDOWMENT, CUTTACK ASHOK KUMAR PANDA	GOPINATH PANDA	//
		VS	VS	0
132	D-CONTC/14933/2024	MAJOR OM PRAKASH, SR. RECORD OFFICER RASMIPRAVA SAHOO	ADV	//
		VS	VS	0
133	D-CONTC/14939/2024	DEORANJAN KUMAR SINGH, IAS DEBAPRIYA MAHANTA	ADV.	//
		VS	VS	0
134	D-CONTC/14958/2024	ASWATHY, COMMNR. CUM SECY., S AND ME DEPT. JOGESH CHANDRA PAL	ADV	//
		VS	VS	0
135	D-CONTC/14960/2024	SUSHIL KUMAR LOHANI, I.A.S. PRAFULLA KUMAR SATHUA	ADV	//
		VS	VS	0
136	D-CONTC/14962/2024	SUSHIL KUMAR LOHANI, I.A.S. NIRMAL KUMAR PATRA	ADV	//
		VS	VS	0

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137	D-CONTC/14963/2024	PRABIN KUMAR, I.P.S. MANASH PANDE VS	ADV VS	// // 0
138	D-CONTC/14965/2024	ANU GAG, I.A.S. SHESADEBA BALABANTARAY VS	ADV VS	// // 0
139	D-CONTC/14971/2024	SUSANTA KUMAR DASH, O.A.S. PRAKASH CHANDRA PRADHAN VS	ADV VS	// // 0
140	D-CONTC/14977/2024	ASWATHY S, I.A.S. PRAMOD KUMAR PRADHAN VS	ADV VS	// // 0
141	D-CONTC/14978/2024	SUSANTA KUMAR DASH, O.A.S. NIRANJAN PRUSTY VS	DURGA PRASAD JENA VS	// // 0
142	D-CONTC/14981/2024	BIJAY KUMAR DASH, I.A.S. MANORANJAN PANIGRAHI VS	ADV VS	// // 0
143	D-CONTC/14985/2024	SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDU. BISHNUPRIYA BEHERA VS	ADV VS	// // 0
144	D-CONTC/14986/2024	ASWATHY S, I.A.S. KESHAB KUMAR JALLY VS	ADV VS	// // 0
145	D-CONTC/14988/2024	ASWATHY S, I.A.S. GITARANI PATTANAİK VS	ADV VS	// // 0
146	D-CONTC/14989/2024	ASWATHY S, I.A.S. AJAYA KUMAR JENA VS	ADV VS	// // 0
147	D-CONTC/14990/2024	ASWATHY S, I.A.S. BISHNU BAG VS	ADV VS	// // 0
		ASWATHY S, I.A.S.		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CONTC/14992/2024	MANAS RANJAN PATI VS RANJAN KUMAR GIRI, D.E.O, JAJPUR	ADV VS	// 0 //
149	D-CONTC/15029/2024	BAISHNAB CHARAN PATRA VS SANJIB MOHANTY, E.I.C, BBSR, KHORDHA	ARUONANDA GOSWAMY VS	// 0 //
150	D-CONTC/15034/2024	KASTURI NAYAK VS ABHISEK DASH, TAHASILDAR, SADAR, PURI	ADV. VS	// 0 //
151	D-CONTC/15041/2024	MITU DAS VS ABHISEK DASH, O.A.S.	ARUPANANDA GOSWAMY VS	// 0 //
152	D-CONTC/15044/2024	TOPI CHANDRA BHOI VS SHALINI PANDIT, I.A.S.	SURYAKANTA DASH VS	// 0 //
153	D-CONTC/15047/2024	ASWINI KUMAR OJHA VS G. MATHIVATHANAN, I.A.S.	GYANA RANJAN SETHI VS	// 0 //
154	D-CONTC/15048/2024	SUNIL KUMAR KAPARDAR VS AREABIND AGRAWAL, I.A.S.	ADV VS	// 0 //
155	D-CONTC/15050/2024	NILAMBAR GARNAIK VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
156	D-CONTC/15051/2024	KAMALAKANTA BEHERA VS TAPAN KUMAR BEHERA, SUPDT. ENGINR., RURAL WORKS DIVISION, BALASORE	ADV. VS	// 0 //
157	D-CONTC/15052/2024	PRADIP MOHAPATRA VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// 0 //
158	D-CONTC/15055/2024	UMAKANTA KHUNTIA VS ARAVINDA AGRAWAL, COMMNR.,CUM SECY., TO GOVT., H.E DEPT.	ADV VS	// 0 //
159	D-CONTC/15056/2024	SATYA NARAYAN PRADHAN	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	D-CONTC/15058/2024	ARABIND AGRAWAL, I.A.S. PUSPARANI PRADHAN	ADV	//
		VS	VS	()
161	D-CONTC/15060/2024	ARABIND AGRAWAL, I.A.S. DR. ASHOK KUMAR MISHRA	ADV	//
		VS	VS	()
162	D-CONTC/15061/2024	SHALINI PANDIT, SECY., H AND F.W, DEPT. NALINI MALIK	ADV	//
		VS	VS	()
163	D-CRLA/9816/2024	ASWATHY.S, I.A.S. SADANANDA NAIK	AMIT KUMAR NATH	ANGUL TOWN /686 /2017
		VS	VS	()
164	D-CRLA/9822/2024	STATE OF ODISHA DEEPAK KUMAR SAHU @ DIPAK SAHU	BHARAT BHUSAN ROUSTRAY	SUNDARGARH TOWN /324 /2023
		VS	VS	()
165	D-CRLA/9838/2024	STATE OF ODISHA ISAMIL KHAN @ JULU	PURNA CHANDRA DAS	TIGIRIA /157 /2019
		VS	VS	()
166	D-CRLA/9867/2024	STATE OF ODISHA DASARATHI GAMANGO	SUCHIT KUMAR NAYAK	//0
		VS	VS	()
167	D-CRLA/9878/2024	STATE OF ODISHA MATHAMANI RATHA	BIBHU PRASAD MOHANTY	SAMBALPUR VIGILANCE /43 /2014
		VS	VS	()
168	D-CRLA/9898/2024	STATE OF ODISHA(VIG.) ASWINI KUMAR JENA	HEMANTKUMAR MUND	//0
		VS	VS	()
169	D-CRLA/9912/2024	UNION OF INDIA (CBI) ASRAUL HAQ	KHUSBU PANIGRAHI	JALESWAR /191 /2022
		VS	VS	()
170	D-CRLA/9913/2024	STATE OF ODISHA MUTHIA @ MADAN MOHAN MOHAPATRA	SATYA RANJAN MULIA	BASELI SAHI PS /8 /2014
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLA/9940/2024	STATE OF ODISHA PARSURAM MAJHI VS	JNYANANANDA PANDA VS	// JAIPATNA /22 /2018 ()
172	D-CRLA/9972/2024	STATE OF ODISHA SHIBA PRASAD SINGH VS	DEBASIS TRIPATHY VS	// CHOUDWAR /266 /2015 ()
173	D-CRLLP/9957/2024	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM JENA S.C., VIGILANCE VS	// SAMBALPUR VIGILANCE /40 /2015 ()
174	D-CRLMA/9866/2024	SUKANTA KUMAR DEHURY HRUSIKESH SAHOO VS	ADV. VS	// BANSADA /27 /2012 ()
175	D-CRLMC/9752/2024	STATE OF ODISHA SUJATA DAS @ DASH VS	NIRANJAN MAHARANA VS	// JARADA /124 /2014 ()
176	D-CRLMC/9753/2024	STATE OF ODISHA JAYANT MALLIK VS	RANJIT MOHANTY VS	// AUL /56 /1996 ()
177	D-CRLMC/9754/2024	STATE OF ODISHA ABDUL SARKOOR @ ABDUL SAKUR VS	LAXMINARAYAN PATEL VS	// / /0 ()
178	D-CRLMC/9755/2024	STATE OF ODISHA ABDUL SARKOOR @ ABDUL SAKUR VS	LAXMINARAYAN PATEL VS	// HIRAKUD /113 /2006 ()
179	D-CRLMC/9758/2024	STATE OF ODISHA PANCHANAN BEHERA VS	SANTOSH KUMAR MAHANTY VS	// SURADA /114 /2012 ()
180	D-CRLMC/9760/2024	STATE OF ODISHA MD. SAKIL VS	PRASANTA KUMAR ROURTRAY VS	// JONK /173 /2023 ()
181	D-CRLMC/9762/2024	STATE OF ODISHA SURESH CHANDRA DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KAMARDA /135 /2023 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMC/9767/2024	MANAS KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /205 /2014 () //
183	D-CRLMC/9769/2024	TRILOK SUNDAR BAJAPAYEE VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	NAYAGARH /43 /2017 () //
184	D-CRLMC/9774/2024	JYOSHARANI PADHY VS STATE OF ODISHA	UDIT NARAYAN JENA VS	GUNUPUR /210 /2022 () //
185	D-CRLMC/9777/2024	PADMA LOCHAN SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KEONJHAR TOWN /273 /2014 () //
186	D-CRLMC/9780/2024	TRILOKYA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LANJIGARH /63 /2023 () //
187	D-CRLMC/9783/2024	CHITTARANJAN ROUL VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /760 /2022 () //
188	D-CRLMC/9786/2024	DILIP BEHERA VS STATE OF ODISHA	SUPRATIV SAHOO VS	/ /0 () //
189	D-CRLMC/9799/2024	PRASANTA KUMAR PANDA @ KUNI CHHUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANTAPADA /466 /2014 () //
190	D-CRLMC/9802/2024	NALINI@NALINIKANTA SAHU@ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //
191	D-CRLMC/9815/2024	SANJAY MALLICK@SANJAY KUMAR MALLICK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /391 /2017 () //
192	D-CRLMC/9821/2024	TARANI DEHURI VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	SAMBALPUR TOWN /99 /2024 () //
193	D-CRLMC/9861/2024	SUNIL JENA @ BUTUNA JENA	BIBHU PRASAD CHHUALSINGH	DELANGA /278 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	D-CRLMC/9879/2024	STATE OF ODISHA SHREETAM NANDA	SOVAN MISHRA	// / /0
		VS	VS	()
195	D-CRLMC/9880/2024	STATE OF ODISHA MAHESWAR DAS	MOHENDRA KUMAR MOHAPATRO	// KORAPUT VIGILANCE /9 /2015
		VS	VS	()
196	D-CRLMC/9885/2024	STATE OF ODISHA(VIG.) DIPTIPRAVA SAHU	ABHILASH MISHRA	// / /0
		VS	VS	()
197	D-CRLMC/9886/2024	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA	LAXMIDHAR DASH	// / /0
		VS	VS	()
198	D-CRLMC/9897/2024	STATE OF ODISHA RUPA@ SNEHALATA PRADHAN	ROHIT RANJAN RAY	// SATYABADI /364 /2020
		VS	VS	()
199	D-CRLMC/9901/2024	STATE OF ODISHA BABAJI@SUBASH CHANDRA JENA	PRADEEP KUMAR DAS	// NANDIPADA /53 /2007
		VS	VS	()
200	D-CRLMC/9915/2024	STATE OF ODISHA BALARAM PRADHAN	JYOTIRMAYA SAHOO	// RANPUR /159 /2019
		VS	VS	()
201	D-CRLMC/9923/2024	STATE OF ODISHA JUDHISTI SHETTY@ JUDHISTIR SETHY	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /143 /2023
		VS	VS	()
202	D-CRLMC/9924/2024	STATE OF ODISHA PRAHALLAD MOHAPATRA	SATYAJIT MOHAPATRA	// CUTTACK VIGILANCE /26 /2019
		VS	VS	()
203	D-CRLMC/9927/2024	STATE OF ODISHA(VIG.) PREM BEHERA	BISWAJIT MOHANTY	// BHANJANAGAR /170 /2022
		VS	VS	()
204	D-CRLMC/9931/2024	STATE OF ODISHA MOHAN GUPTA	SUBODH KUMAR MOHANTY	// KESINGA /93 /2020
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-CRLMC/9941/2024	STATE OF ODISHA GATIKRUSHNA SAHU VS	SURYANARAYAN BISWAL VS	// / /0 ()
206	D-CRLMC/9945/2024	STATE OF ODISHA MAHAMMAD NAJIR HUSSAIN @ MD. NAJIR HUSSAIN VS	KULDEEP MOHANTY VS	// JASHIPUR /300 /2023 ()
207	D-CRLMC/9948/2024	STATE OF ODISHA MOUSUMI NAYAK VS	SURYANARAYAN BISWAL VS	// INFOCITY PS /358 /2023 ()
208	D-CRLMC/9951/2024	STATE OF ODISHA UDAYA NATH EKKA VS	ASHOK KUMAR SARANGI VS	// / /0 ()
209	D-CRLMC/9963/2024	MINATI EKKA MUKESH POI VS	BHABANI SHANKAR DASPARIDA VS	// SORO /168 /2023 ()
210	D-CRLMC/9966/2024	STATE OF ODISHA NARAYAN BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// SINDHIKELA PS /46 /2023 ()
211	D-CRLMP/9756/2024	STATE OF ODISHA GOURANGA CHARAN SETHY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// / /0 ()
212	D-CRLMP/9793/2024	STATE OF ODISHA PHAGUDEV SAMAL VS	ASISH KUMAR RAY VS	// / /0 ()
213	D-CRLMP/9830/2024	STATE OF ODISHA KRISHNA MAJHI VS	JAYADEBA BEHERA VS	// / /0 ()
214	D-CRLMP/9853/2024	STATE OF ODISHA RILI NAIK VS	LAXMI NARAYAN RAYATSINGH VS	// / /0 ()
215	D-CRLMP/9860/2024	STATE OF ODISHA PYARIS KUMAR PATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// / /0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-CRLMP/9893/2024	SAROJ KUMAR MATAGAJASINGH VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	//0 0 //
217	D-CRLMP/9905/2024	PRAMODINI DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	//0 0 //
218	D-CRLMP/9907/2024	NISHA @ KANAK BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 0 //
219	D-CRLMP/9925/2024	SANJUKTA SETHY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	//0 0 //
220	D-CRLMP/9935/2024	ASHISH KUMAR ROUT VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	//0 0 //
221	D-CRLMP/9953/2024	DHANAMATI CHHATRIA VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	//0 0 //
222	D-CRLMP/9955/2024	NIRANJAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 0 //
223	D-CRLREV/9805/2024	GHASI HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /197 /2023 0 //
224	D-CRLREV/9918/2024	MANYATA SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	RENGALI DAM SITE /1 /2024 0 //
225	D-FAO/14826/2024	D.M., ORIENTAL INSURANCE CO. LTD., BBSR VS SARAT KUMAR SAHU	PRASANTA KUMAR MAHALI VS	//0 0 //
226	D-ITA/15062/2024	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS JAY KISHORE CHOUBEY	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	//0 0 //
227	D-MACA/14830/2024	RELIANCE GENERAL INSURANCE COMPANY LTD.	G.P.DUTTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-MATA/14873/2024	LALIT KUMAR SAHOO DEEPAK JAGWANI	GOPINATH MISHRA	//
		VS	VS	0
229	D-RPFAM/14737/2024	SONAL JAGWANI TUTU PRADHAN	SAMARENDRA MOHANTY	//
		VS	VS	0
230	D-RSA/14927/2024	AMIT KUMAR PRADHAN BAISHNAB CHARAN MOHAPATRA	SANJEEV UDGATA	//
		VS	VS	0
231	D-RVWPET/14994/2024	BAIKUNTHANATH JENA SANTOSH ADHIKARI	ADV	//
		VS	VS	0
232	D-RVWPET/14997/2024	STATE OF ODISHA YUDHISTHIRA SETHI	K.K.SWAIN	//
		VS	VS	0
233	D-TRP(C)/14782/2024	STATE OF ODISHA RASHMITA NAYAK	DILLIP KUMAR PATTANAYAK	//
		VS	VS	0
234	D-TRP(C)/15037/2024	SHREEKANTA SENDHA SATYANARAYAN PANDA	KABIRAJ PRADHAN	//
		VS	VS	0
235	D-TRPCRL/9834/2024	SUBAS CHANDRA BEHERA NARAYAN RATHI	RABINDRANATH PRUSTY	//0
		VS	VS	0
236	D-TRPCRL/9934/2024	INDU BISWAKARMA SONY @ GAYATRI BEURIK	RABINDRA NATH PANDA	//0
		VS	VS	0
237	D-WA/14747/2024	DILLIP KUMAR BEURIKA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
238	D-WA/14788/2024	BASANTILATA NAYAK PRAMODINI CHAKRA	JAGAJIBAN PRADHAN	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WA/14799/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
240	D-WA/14823/2024	SUBODHA CHANDRA SWAIN JYOTIRMAYEE PADHY VS	PRASANNA KUMAR MISHRA VS	// // 0
241	D-WA/14845/2024	STATE OF ODISHA DR. ARCHANA KANUNGO VS	VS	// // 0
242	D-WA/14869/2024	STATE OF ODISHA BOARD OF SECONDARY EDUCATION, ODISHA VS	S.S.RAO, SR.ADV. VS	// // 0
243	D-WA/14973/2024	MITRABHANU PANDA BASUDEV GURU VS	SAMEER KUMAR DAS VS	// // 0
244	D-WA/15014/2024	STATE OF ODISHA SUNIL KUMAR PANIGRAHI VS	SATYAJIT MOHAPATRA VS	// // 0
245	D-WA/15027/2024	EXCUTIVE ENGNR.,BED, SOUTHCO, GANJAM STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// // 0
246	D-WA/15030/2024	PULIN KUMAR BEHERA JAYMARATHI SENAPATI VS	BUDHADEV ROURAY VS	// // 0
247	D-WA/15053/2024	STATE OF ODISHA STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
248	D-WP(C)/14740/2024	MINATI KUMARI NAYAK RAMESH DAS VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
249	D-WP(C)/14742/2024	STATE OF ODISHA ANAMA CHARAN MOHANTY VS	SARAT CHANDRA MEKAP VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/14743/2024	NIRANJAN PATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
251	D-WP(C)/14744/2024	PADMANAV MALLIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
252	D-WP(C)/14745/2024	BADINGI CHANTI VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
253	D-WP(C)/14748/2024	SASMITA NAYAK VS REGIONAL MANAGER, BAJAJ LIFE INSURANCE COMPANY LTD, BBSR	PRABHASI NAYAK VS	// 0 //
254	D-WP(C)/14749/2024	MITRADAYA DANDSENA VS TAHASILDAR, RAMPUR	HIMANSHU SEKHAR MISHRA VS	// 0 //
255	D-WP(C)/14751/2024	DEEPAK KUMAR JENA VS GOVT. OF ODISHA	PARESH KUMAR SAHOO VS	// 0 //
256	D-WP(C)/14752/2024	BALAKRUSHNA SWAIN VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
257	D-WP(C)/14753/2024	MAMIK MICHAEL MINZ VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
258	D-WP(C)/14754/2024	PRAVAT CHANDRA PRADHAN VS R.T.O NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/14755/2024	DINESH CHANDRA MOHANTY VS R.T.O TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/14756/2024	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD. VS JAYAPRAKASH AGRAWAL	BAIDHAR SAHOO VS	// 0 //
261	D-WP(C)/14758/2024	SIBAYAN MOHANTY	BRAJA MOHAN SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-WP(C)/14760/2024	R.T.O BALASORE DUSASAN ROUT @ DHUSASAN ROUT	JYOTI RANJAN KAR	//
		VS	VS	0
263	D-WP(C)/14761/2024	STATE OF ODISHA SIBAYN MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
264	D-WP(C)/14762/2024	R.T.O KEONJHAR RAJENDRA AGRAWAL	BHABANI PRASAD MOHANTY	//
		VS	VS	0
265	D-WP(C)/14764/2024	CT AND GST OFFICER, SAMBALPUR-I CIRCLE, SAMBALPUR MAMATA PADHIARI	NIHAL RATH	//
		VS	VS	0
266	D-WP(C)/14765/2024	STATE OF ODISHA KAYAM YUDDIN	NIHAL RATH	//
		VS	VS	0
267	D-WP(C)/14767/2024	STATE OF ODISHA CHARANA MALIKA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
268	D-WP(C)/14768/2024	STATE OF ODISHA MAA TARINI TRUCKSOWNERS ASSOCIATION, BHADRAK	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0
269	D-WP(C)/14770/2024	D.M. AND COLLECTOR BHADRAK DR. MANJULATA NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0
270	D-WP(C)/14771/2024	STATE OF ODISHA CHANCHALA PANDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
271	D-WP(C)/14773/2024	STATE OF ODISHA SARAT CHANDRA ACHARYA	PRATAP KUMAR BEHERA	//
		VS	VS	0
272	D-WP(C)/14774/2024	CENTRAL RESERVE POLICE FORCE, DG OF POLICE, NEW DELHI BRAJA KISHORE SWAIN	LAXMIKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/14776/2024 WP(C)/7850/2024	STATE OF ODISHA SHASWATI SIMINAKIA VS UNION OF INDIA	ANJAN KUMAR BISWAL VS	// // 0 //
274	D-WP(C)/14777/2024	ABHIRAM BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
275	D-WP(C)/14778/2024	RABI KHADIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
276	D-WP(C)/14779/2024	SHAKUNTALA MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
277	D-WP(C)/14781/2024	KSHIRABDHI TANAYA PADHI VS PRINCIPAL SECY, DEPT OF HIGHER EDUCATION, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
278	D-WP(C)/14783/2024	SURYAMANI DASH VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
279	D-WP(C)/14785/2024	ASHISH KUMAR MOHANTY VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
280	D-WP(C)/14786/2024	M/S.CHAKRADHAR MALLIK. VS SUPERITENDENT OF CGST AND CENTRAL EXCISE, BERHAMPUR	ITISHREE TRIPATHY VS	// 0 //
281	D-WP(C)/14787/2024	DURGA MADHAB DASH VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
282	D-WP(C)/14790/2024	SHYAM SUNDAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
283	D-WP(C)/14791/2024	TRILOCHAN ROUT VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	// 0 //

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284	D-WP(C)/14792/2024 WP(C)/7878/2024	PRAMOD KUMAR SAHOO VS CHIEF COMMNR. OF CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
285	D-WP(C)/14793/2024	LAXMI NAREN @ LAXMI NARAYAN PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
286	D-WP(C)/14794/2024	DIPAK KUMAR NAYAK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
287	D-WP(C)/14795/2024	JANAKI BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/14796/2024	M/S RAJDHANI SYSTEMS AND ESTATES PVT. LTD BBSR VS REENA MISHRA	DEBASHIS NANDA VS	// 0 //
289	D-WP(C)/14797/2024	PARTHA SARATHI BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
290	D-WP(C)/14798/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
291	D-WP(C)/14802/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
292	D-WP(C)/14804/2024	MADHUMITA DEY VS STATE OF ODISHA	PRAVASH CH JENA VS	// 0 //
293	D-WP(C)/14805/2024	BEEENAYA KUMAR PRADHAN VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
294	D-WP(C)/14806/2024	PRIVATE BUS OWNERS ASSOCIATION, RAJGANGPUR VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
295	D-WP(C)/14807/2024	BIBEKANANDA DALAL	SUKANTA KUMAR DALAI	//

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	WP(C)/7905/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14809/2024	PATHAPUR SERVICE CO-OPERATIVE SOCIETY LTD., VS UNION OF INDIA	DEBARAJ MOHANTY VS	// 0 //
297	D-WP(C)/14811/2024	RAHUL KUMAR BANSAL VS THE JOINT COMMNR. OF STATE TAX (APPEAL), SUNDARGARH	KARTIK KURMY VS	// 0 //
298	D-WP(C)/14812/2024	MAMATA ROUT VS PROJECT DIRECTOR, NAHI, BBSR.	JEEVANJYOTI MOHANTY VS	// 0 //
299	D-WP(C)/14813/2024 WP(C)/7848/2024	TRIBIKRAM BHOI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
300	D-WP(C)/14814/2024	TRAILOKYANATH DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
301	D-WP(C)/14815/2024	M/S MAA KALIKA TRANSPORT PVT. LTD., SUNDARGARH VS JOINT COMMNR OF STATE TAX, SUNDARGARH.	KARTIK KURMY VS	// 0 //
302	D-WP(C)/14819/2024	SAPNA SETH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
303	D-WP(C)/14820/2024	MAMATA MANJARI SWAIN VS THE COMMNR. CUM SECY. TO S AND ME DEPTT. BBSR	GOPAL CHARAN MOHANTY VS	// 0 //
304	D-WP(C)/14822/2024	RAHUL KUMAR BANSAL VS ADDITIONAL COMMNR OF STATE TAX , SUNDARGARH	KARTIK KURMY VS	// 0 //
305	D-WP(C)/14824/2024	ABHINANDAN SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
306	D-WP(C)/14825/2024	PRADEEP KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// 0

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307	D-WP(C)/14828/2024	STATE OF ODISHA RITANJALI SAHU VS	ARUN KUMAR PATRA VS	// // 0
308	D-WP(C)/14829/2024	STATE OF ODISHA SUKANTI KHUNTIA VS	NIRANJAN BISWAL VS	// // 0
309	D-WP(C)/14831/2024	STATE OF ODISHA KANCHAN BISWAL VS	JATESWAR NAYAK VS	// // 0
310	D-WP(C)/14832/2024	STATE OF ODISHA SANJUKTA NAYAK VS	ARUN KUMAR PATRA VS	// // 0
311	D-WP(C)/14833/2024	STATE OF ODISHA BHIMSEN PRADHAN VS	RANJIT MOHANTY VS	// // 0
312	D-WP(C)/14834/2024	ACCOUNTANT GENERAL, BBSR MITHUN PUROHIT VS	RANJIT MOHANTY VS	// // 0
313	D-WP(C)/14835/2024	STATE OF ODISHA PRASANTA KUMAR BISWAL VS	RANJIT MOHANTY VS	// // 0
314	D-WP(C)/14836/2024	STATE OF ODISHA RAKESH KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
315	D-WP(C)/14838/2024	THE STATE OF ODISHA M/S. PARADEEP PHOSPHATES LIMITED, ODISHA. VS	KAJAL SAHOO VS	// // 0
316	D-WP(C)/14839/2024	ADDITIONAL COMMISSIONER, GST (APPEALS), KHURDA. SUBAS CHANDRA PADHI VS	CHITTA RANJAN PATTNAIK VS	// // 0
317	D-WP(C)/14840/2024	STATE OF ODISHA DINABANDHU PURTY VS	KUNJA SUNDAR DAS VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/14841/2024	DAMBARUDHAR MAJHI VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
319	D-WP(C)/14842/2024	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
320	D-WP(C)/14843/2024	PITAMBAR MALLIK VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
321	D-WP(C)/14844/2024	UDHABANANDA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
322	D-WP(C)/14846/2024	NIRANJAN LENKA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
323	D-WP(C)/14847/2024	KISHORE KUMAR SAHOO VS TAHASILDAR, SADAR CUTTACK	BHAKTA RANJAN BARIK VS	// 0 //
324	D-WP(C)/14848/2024	KISHORE KUMAR SAHOO VS TAHASILDAR, SADAR CUTTACK	BHAKTA RANJAN BARIK VS	// 0 //
325	D-WP(C)/14849/2024	BIJAY KUMAR RATH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
326	D-WP(C)/14850/2024	MADHUSUDAN DAS VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
327	D-WP(C)/14851/2024	JITENDRA SAMANTRAY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
328	D-WP(C)/14852/2024	CHHOTU @ PURNA CHANDRA KUSHAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
329	D-WP(C)/14853/2024	NILAMANI DEBNATH	LAMBODAR PRADHAN	//

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	WP(C)/7956/2024	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
330	D-WP(C)/14854/2024	SATYABRATA OJHA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
331	D-WP(C)/14855/2024 WP(C)/7953/2024	SUDHIR DEBNATH VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
332	D-WP(C)/14856/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
333	D-WP(C)/14857/2024	DHRUBA CHARAN PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
334	D-WP(C)/14858/2024	PROF DR. RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
335	D-WP(C)/14859/2024	KANAK VARDHAN SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
336	D-WP(C)/14860/2024	PUSPALATA SUKLA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
337	D-WP(C)/14861/2024	RABINDRA KUMAR BARIK VS ODISHA MINING CORPORTION LTD, MD, BBSR,KHURDA	AJAYA KUMAR ROUT VS	// 0 //
338	D-WP(C)/14862/2024	SANJIB KUMAR BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
339	D-WP(C)/14863/2024	SIMADRI MALLICK VS MD, THE ODISHA AGRO INDUSTRIES CORP. LTD., BBSR,KURDA	SIBAPRASAD PATI VS	// 0 //
340	D-WP(C)/14865/2024	JHARANA RATH VS	HIMANSHU SEKHAR MISHRA VS	// 0

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341	D-WP(C)/14866/2024	STATE OF ODISHA SEBATI DEHURY VS	UMAKANT SAHOO VS	// // 0
342	D-WP(C)/14867/2024	STATE OF ODISHA PRAMILA SAHU VS	UMAKANT SAHOO VS	// // 0
343	D-WP(C)/14868/2024	STATE OF ODISHA V.SANJUKTA PATNAIK VS	PRASANTA KUMAR MISHRA VS	// // 0
344	D-WP(C)/14870/2024	STATE OF ODISHA SATYANARAYAN DAS VS	SUSANTA KUMAR JETHY VS	// // 0
345	D-WP(C)/14871/2024	STATE OF ODISHA BINAPANI DAS VS	UMAKANT SAHOO VS	// // 0
346	D-WP(C)/14872/2024	STATE OF ODISHA GEETANJALI SWAIN VS	UMAKANT SAHOO VS	// // 0
347	D-WP(C)/14874/2024	STATE OF ODISHA KALPANA PARIDA VS	UMAKANT SAHOO VS	// // 0
348	D-WP(C)/14875/2024	STATE OF ODISHA BISWAMITA ROUT VS	UMAKANT SAHOO VS	// // 0
349	D-WP(C)/14876/2024	STATE OF ODISHA RASHMI PRAVA BARIKI VS	UMAKANT SAHOO VS	// // 0
350	D-WP(C)/14877/2024	STATE OF ODISHA MANJULATA TARAI VS	UMAKANT SAHOO VS	// // 0
351	D-WP(C)/14878/2024	STATE OF ODISHA DR.NIHAR RANJAN PATRA VS ADYASHA PATRA	DEBA KUMAR RATH VS	// // 0 //

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352	D-WP(C)/14879/2024	AMITA DEI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
353	D-WP(C)/14880/2024	SUBASINI PANI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
354	D-WP(C)/14881/2024	BINAPANI MOHAKUL VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
355	D-WP(C)/14882/2024	RAKESH CHANDRA BARIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
356	D-WP(C)/14883/2024	MANDAKINI MOHAPTRA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
357	D-WP(C)/14884/2024 WP(C)/7873/2024	M/S. KRISHNA BREEDING FARM, BHADRAK VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
358	D-WP(C)/14885/2024	SWARNALATA MUDULI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
359	D-WP(C)/14886/2024	SANJUKTA PANDAB VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
360	D-WP(C)/14887/2024	RABINARAYAN JENA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
361	D-WP(C)/14888/2024	NILAMANI PEROY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
362	D-WP(C)/14889/2024	GHANASHYAM SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
363	D-WP(C)/14890/2024	PREMALATA NAYAK	UMAKANT SAHOO	//

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		VS	VS	0
364	D-WP(C)/14891/2024	STATE OF ODISHA SANJUKTA SINGH	UMAKANT SAHOO	//
		VS	VS	0
365	D-WP(C)/14893/2024	STATE OF ODISHA CHAITANYA MUKHI	UMAKANT SAHOO	//
		VS	VS	0
366	D-WP(C)/14894/2024	STATE OF ODISHA M/S TRILOK INDUSTRIES, KALUNGA, SUNDARGARH	MADHAB LAL AGARWAL	//
		VS	VS	0
367	D-WP(C)/14897/2024	CHIEF COMMNR OF CT AND GST , CUTTACK JYOTSHNAMAYEE PANI	UMAKANT SAHOO	//
		VS	VS	0
368	D-WP(C)/14898/2024	STATE OF ODISHA RASMITA MOHANTY	UMAKANT SAHOO	//
		VS	VS	0
369	D-WP(C)/14900/2024	STATE OF ODISHA DR. AKULANANDA MALLICK	SANTOSH KUMAR SWAIN	//
		VS	VS	0
370	D-WP(C)/14904/2024	STATE OF ODISHA ARNAPURNA DAS	UMAKANT SAHOO	//
		VS	VS	0
371	D-WP(C)/14907/2024	STATE OF ODISHA TUNILATA DEI	SUSHREE SENAPATI MOHAPATRA	//
		VS	VS	0
372	D-WP(C)/14908/2024	STATE OF ODISHA MAA INDRANI SELF HELP GROUP , JAGATSINGHPUR	AFRAAZ SUHAIL	//
		VS	VS	0
373	D-WP(C)/14909/2024	STATE OF ODISHA ARJUNI @ ARJUNA CHARAN BEHERA	SIDHARTH PRASAD DAS	//
		VS	VS	0
374	D-WP(C)/14910/2024	STATE OF ODISHA M/S. MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, JAGATSINGHPUR	DEBASISH HAZRA	//
		VS	VS	0

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375	D-WP(C)/14912/2024	THE COMMNR. OF CENTRAL GOODS AND SERVICE TAX, SUNDARGARH DURYODHAN BHUTIA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //
376	D-WP(C)/14914/2024	JADUMANI SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
377	D-WP(C)/14916/2024	BINAY DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
378	D-WP(C)/14917/2024	M/S. BISHANDAYAL JEWELLERS, NAYA SARA VS COMMNR. OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
379	D-WP(C)/14919/2024	ABDUL FARID KHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
380	D-WP(C)/14920/2024	BANAMALI MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
381	D-WP(C)/14922/2024	GANGADHAR MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
382	D-WP(C)/14923/2024	SULOCHANA LENKA VS THE STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
383	D-WP(C)/14925/2024	S.GEETANJALI PATRO VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
384	D-WP(C)/14926/2024	KANAKALATA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
385	D-WP(C)/14928/2024	PUSPANJALI SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //

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386	D-WP(C)/14929/2024	TANAYA NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
387	D-WP(C)/14930/2024	RANJIT ROUTRAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
388	D-WP(C)/14931/2024	RAMACHANDRA DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
389	D-WP(C)/14934/2024	MITA PARIDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
390	D-WP(C)/14935/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
391	D-WP(C)/14936/2024 WP(C)/7949/2024	ASHISH KUMAR SAHANI VS AUTHORIZED OFFICER CUM MANAGER, UNION BANK OF INDIA, CUTTACK	SUSHANTA KUMAR JOSHI VS	// 0 //
392	D-WP(C)/14937/2024	M/S BIZZY BEE CONSTRUCTION COMPANY PRIVATE LTD., BBSR,KHURDA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
393	D-WP(C)/14938/2024	CHANCHALA PRAVA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
394	D-WP(C)/14940/2024	SEPHET LAL SAHU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
395	D-WP(C)/14941/2024	GUNAKAR PANDA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
396	D-WP(C)/14942/2024	M/S.BHARAT INTEGRATED SOCIAL WELFARE AGENCY, SAMBALPUR VS REGIONAL PROVIDENT FUND COMMISSIONER-I, ROURKELA	KISHORE KUMAR JENA VS	// 0 //
397	D-WP(C)/14944/2024	RATAN BAG	PRAVAT KUMAR PANDA	//

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		VS	VS	0
398	D-WP(C)/14945/2024	STATE OF ODISHA BISHNU MEHER	PRAVAT KUMAR PANDA	//
		VS	VS	0
399	D-WP(C)/14946/2024	STATE OF ODISHA RANJAN KUMAR BEHERA	BHAGABAN BEHERA	//
		VS	VS	0
400	D-WP(C)/14947/2024	STATE OF ODISHA RUPA NAIK	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
401	D-WP(C)/14949/2024	STATE OF ODISHA SHYAM SUNDAR LAL	DEEPALI MAHAPATRA	//
		VS	VS	0
402	D-WP(C)/14950/2024	STATE OF ODISHA PRIYADARSHINI SAHOO	SATYAJIT PATTANAİK	//
		VS	VS	0
403	D-WP(C)/14951/2024	THE SECRETARY, HOUSING AND URBAN DEVELOPMENT, BBSR JAYAPRAKASH NAYAK	SAILESH DAS	//
		VS	VS	0
404	D-WP(C)/14952/2024	STATE OF ODISHA KSHIROD KUMAR SWAIN	SONITA BISWAL	//
		VS	VS	0
405	D-WP(C)/14953/2024	UNION OF INDIA ABHISHEK SINGH	SAIBRATA RATH	//
		VS	VS	0
406	D-WP(C)/14954/2024	STATE OF ODISHA ANANDA CHANDRA MAJHI	BIGYAN KUMAR SHARMA	//
		VS	VS	0
407	D-WP(C)/14955/2024	STATE OF ODISHA SUDHAKAR SAHOO	BINAYA BHUSAN ROURAY	//
		VS	VS	0
408	D-WP(C)/14956/2024	STATE OF ODISHA SURESH KUMAR DWIBEDI	BINAYA BHUSAN ROURAY	//
		VS	VS	0

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409	D-WP(C)/14957/2024	STATE OF ODISHA LOHIT KUMAR PRADHAN VS	KOUSIK ANANDA GURU VS	// // 0
410	D-WP(C)/14959/2024	STATE OF ODISHA BIKRAM KESHARI NAYAK VS	KOUSIK ANANDA GURU VS	// // 0
411	D-WP(C)/14961/2024	STATE OF ODISHA SURYAMANI MISHRA VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
412	D-WP(C)/14964/2024	STATE OF ODISHA NARMADA PRASAD VS	GOPINATH PANDA VS	// // 0
413	D-WP(C)/14966/2024	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	ARUN KUMAR PATRA VS	// // 0
414	D-WP(C)/14967/2024	STATE OF ODISHA NANDA KISHORE SAHOO VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
415	D-WP(C)/14968/2024	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	GOPINATH PANDA VS	// // 0
416	D-WP(C)/14969/2024	STATE OF ODISHA GOPAL CHANDRA SANDA VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
417	D-WP(C)/14970/2024	STATE OF ODISHA SIBARAM BEHERA VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
418	D-WP(C)/14972/2024	STATE OF ODISHA SUBASH CHANDRA MEHENA VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
419	D-WP(C)/14974/2024	STATE OF ODISHA MANJULATA SAHOO VS STATE OF ODISHA	GOPINATH PANDA VS	// // 0 //

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420	D-WP(C)/14975/2024	M/S SRIRAM CONSTRUCTION,KANPUR, CUTTACK VS STATE OF ODISHA	RABINDRANATH PAL VS	// 0 //
421	D-WP(C)/14976/2024	SAUDAMINI DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
422	D-WP(C)/14979/2024	M/S. MAHAPATRA ENTERPRISES, SAMBALPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
423	D-WP(C)/14980/2024	PAYODHARA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	D-WP(C)/14982/2024	BUDDHADEV SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
425	D-WP(C)/14984/2024	ANIRUDDHA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
426	D-WP(C)/14987/2024	SUDARSHAN PALEI VS STATE OF ODISHA	KAUSIK ANADAGURU VS	// 0 //
427	D-WP(C)/14991/2024	MANABHANJAN PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
428	D-WP(C)/14993/2024	JAYA DURGA PRASANNA ACHARYYA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
429	D-WP(C)/14995/2024	HEMANTA KUMAR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
430	D-WP(C)/14996/2024	B NILIMA RAO VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
431	D-WP(C)/14998/2024	UMESH CHANDRA GIRI	RANJIT SAMAL	//

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		VS	VS	0
432	D-WP(C)/14999/2024	STATE OF ODISHA BADU NIJOG SAMITI, KHURDA	AMRITA MISHRA	//
		VS	VS	0
433	D-WP(C)/15000/2024	STATE OF ODISHA MOHAN SHARMA	GOPINATH PANDA	//
		VS	VS	0
434	D-WP(C)/15001/2024	STATE OF ODISHA SHASHADHAR NAIK	RANJIT SAMAL	//
		VS	VS	0
435	D-WP(C)/15002/2024	STATE OF ODISHA AJAYA DEV SAHOO	KOUSIK ANANDA GURU	//
		VS	VS	0
436	D-WP(C)/15003/2024	STATE OF ODISHA BINAPANI RANA	GOPAL CHARAN MOHANTY	//
		VS	VS	0
437	D-WP(C)/15004/2024	THE COLLECTOR, JAJPUR USHA RANI MISRA	GOPINATH PANDA	//
		VS	VS	0
438	D-WP(C)/15005/2024	STATE OF ODISHA JOGESWAR BEHERA	RANJIT SAMAL	//
		VS	VS	0
439	D-WP(C)/15006/2024	STATE OF ODISHA PRAHALLAD SAHOO	NIRANJAN LENKA	//
		VS	VS	0
440	D-WP(C)/15007/2024	ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR GOBINDA CHANDRA SAHOO	RANJIT SAMAL	//
		VS	VS	0
441	D-WP(C)/15008/2024	STATE OF ODISHA SRIKANTA PADHY	GOPINATH PANDA	//
		VS	VS	0
442	D-WP(C)/15009/2024	STATE OF ODISHA JUGAL KISHOR RATH	RANJIT SAMAL	//
		VS	VS	0

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443	D-WP(C)/15010/2024	STATE OF ODISHA GANGADHAR NAYAK VS	BANAMALI SAHOO VS	// // 0
444	D-WP(C)/15011/2024	STATE OF ODISHA JAYAKRUSHNA PADHAN VS	RANJIT SAMAL VS	// // 0
445	D-WP(C)/15012/2024	STATE OF ODISHA RENUBALA SAHU VS	RANJIT SAMAL VS	// // 0
446	D-WP(C)/15013/2024	STATE OF ODISHA KALI PRASAD MISHRA VS	MANOJ KUMAR MOHANTY VS	// // 0
447	D-WP(C)/15015/2024	STATE OF ODISHA SRINIBASH SETHI VS	GOPINATH PANDA VS	// // 0
448	D-WP(C)/15016/2024	STATE OF ODISHA CHINMOY KUMAR DAS VS	SWAPNIL ROY VS	// // 0
449	D-WP(C)/15017/2024	STATE OF ODISHA PRITHIVIRAJ NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
450	D-WP(C)/15018/2024	STATE OF ODISHA AJIT KUMAR PRADHAN VS	BASUDEV PUJARI VS	// // 0
451	D-WP(C)/15019/2024	STATE OF ODISHA MANORANJAN PARIDA VS	RAJJEET ROY VS	// // 0
452	D-WP(C)/15020/2024	STATE OF ODISHA MR. KAILAS CHARAN MOHANTY VS	SIDDHARTHA SAMAL VS	// // 0
453	D-WP(C)/15021/2024	STATE OF ODISHA PARESH KUMAR PANDA VS GOVT. OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //

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454	D-WP(C)/15022/2024	BIJAY KUMAR MALLICK VS UNION OF INDIA	SMITA RANJAN PATNAIK VS	// 0 //
455	D-WP(C)/15023/2024	PARBATI KUMAR DHAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
456	D-WP(C)/15025/2024	UMANG AGARWAL VS STATE OF ODISHA	DIBYAKANTA DASH VS	// 0 //
457	D-WP(C)/15026/2024	PRAMODINI DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
458	D-WP(C)/15028/2024	SANGHAMITRA JENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
459	D-WP(C)/15031/2024	PRAVAT KUMAR PANDA VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
460	D-WP(C)/15033/2024	KHAGESWAR BAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
461	D-WP(C)/15035/2024	LINGARAJ DEHURY VS MAHANADI COALFIELDS LTD.,BURLA	SOUMENDRA PATTANAIAK VS	// 0 //
462	D-WP(C)/15038/2024	BASANTA KUMAR SAHOO VS THE COLLECTOR AND D.M. DHENKANAL	ANANTA NARAYAN PATTANAYAK VS	// 0 //
463	D-WP(C)/15039/2024	KRUSHNA CHANDRA MOHANTY VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR, KHURDA	SIBANARAYAN BISWAL VS	// 0 //
464	D-WP(C)/15040/2024	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
465	D-WP(C)/15043/2024	SATYAJIT DASH	SOUBHAGYA S. DAS	//

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		VS	VS	0
466	D-WP(C)/15046/2024	STATE OF ODISHA ROSHAN SHARMA	ANJAN KUMAR BISWAL	//
		VS	VS	0
467	D-WP(C)/15049/2024	UCO BANK, BBSR TANMAY PANDA	SOUBHAGYA SUNDAR DAS	//
		VS	VS	0
468	D-WP(C)/15054/2024	STATE OF ODISHA SUBRAT KUMAR TRIPATHY	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
469	D-WP(C)/15057/2024	STATE OF ODISHA DULLAKHA MUNDA	SIDHARTHA DAS	//
		VS	VS	0
470	D-WP(C)/15059/2024	SECY, REVENUE AND DISASTER MANAGEMENT DEPT, CUTTACK MANASWINI SWAIN	BANSHIDHAR BAUG	//
		VS	VS	0
471	D-WP(C)/15063/2024	COLLECTOR, KHURDA, BBSR M/S. SRI DURGA CONDEV PVT. LTD.,CUTTACK	ANUP NARAYAN MOHANTY	//
		VS	VS	0
472	D-WP(C)/15064/2024	UNION OF INDIA SAUBHAGYA MANJARI MISHRA	ATMAJIT MANMITH DAS	//
		VS	VS	0
473	D-WP(C)/15065/2024	STATE OF ORISSA BISWAJIT ROUT	HIMANSU SEKHAR DEO	//
		VS	VS	0
474	D-WP(C)/15066/2024	CHIEF EXECUTIVE OFFICER, TATA POWR CENTRAL ODISHA DISTRIBUTION LTD., KHURDA M/S.AGRawal INFRABUILD PRIVATE LTD., KHURDA	ANUP NARAYAN MOHANTY	//
		VS	VS	0
475	D-WP(C)/15067/2024	THE PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK M/S. BINAYAK NURSING HOME PVT. LTD.,	SIBANARAYAN BISWAL	//
		VS	VS	0
476	D-WPCRL/9876/2024	CHIEF MANAGER AO, UNION BANK OF INDIA, BHADRAK GANDHI MOHANTA	SUJIT KUMAR DAS	//0
		VS	VS	0

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477	D-WPCRL/9964/2024	STATE OF ODISHA SUSHANTA SAMANTASINGHAR VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
478	D-ABLAPL/9759/2024	STATE OF ODISHA MANGULU BISOYI VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /20 /2023 ()
479	D-ABLAPL/9761/2024	STATE OF ODISHA KAILASH CHANDRA BHUYAN @ BABULI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /167 /2024 ()
480	D-ABLAPL/9763/2024	STATE OF ODISHA PRAFULLA BISOYI @ PARI BISOYI VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /107 /2023 ()
481	D-ABLAPL/9764/2024	STATE OF ODISHA DAYANIDHI PALATASINGH VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /107 /2024 ()
482	D-ABLAPL/9765/2024	STATE OF ODISHA DWITIKRUSHNA POLEI @ DUTI KRUSHNA POLEI VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /157 /2024 ()
483	D-ABLAPL/9766/2024	STATE OF ODISHA AKASH BHUYAN VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /167 /2024 ()
484	D-ABLAPL/9770/2024	STATE OF ODISHA LAXMINARAYAN RATHA VS	MADAN SUNDAR BEHERA VS	// RAJKANIKA /133 /2024 ()
485	D-ABLAPL/9771/2024	STATE OF ODISHA BHAGABAT MAJHI VS	MANAS KUMAR CHAND VS	// BAGHAMARI /61 /2024 ()
486	D-ABLAPL/9772/2024	STATE OF ODISHA BIRATA DIGAL VS	RUDRA NARAYAN PARIJA VS	// BHANJANAGAR /238 /2024 ()
487	D-ABLAPL/9773/2024	STATE OF ODISHA ACHYUT KUMAR NANDA @ ACHYUTA NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BHANJPUR /70 /2024 () //

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488	D-ABLAPL/9776/2024	KISHORE KUMAR DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	SEMILLIGUDA /47 /2024 () //
489	D-ABLAPL/9779/2024	ASWINI KUMAR PARIDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /77 /2024 () //
490	D-ABLAPL/9782/2024	SUDHIR KUMAR PRADHAN @ DHIRU @ SUDHIR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /255 /2024 () //
491	D-ABLAPL/9784/2024	SIPA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /160 /2024 () //
492	D-ABLAPL/9791/2024	SIVA CHATTAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	barpalli /110 /2024 () //
493	D-ABLAPL/9794/2024	DIPENDRA @ DIPU MOHAPATRA VS STATE OF ODISHA	SOUMYA DEV RAY VS	CHARICHHAKA /32 /2024 () //
494	D-ABLAPL/9795/2024	JUGAL KISHORE ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	BHUBAN /156 /2024 () //
495	D-ABLAPL/9796/2024	NIDHIA @ BIDYADHAR BARIK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /75 /2024 () //
496	D-ABLAPL/9797/2024	BINOD MARTHA @ BINANDA MARTHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /174 /2024 () //
497	D-ABLAPL/9798/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SOUMYA DEV RAY VS	/ /0 () //
498	D-ABLAPL/9800/2024	SUSANTA KUMAR JENA @ SUSANTA JENA VS STATE OF ODISHA	ASUTOSH ROUT VS	DHAMNAGAR /121 /2024 () //
499	D-ABLAPL/9801/2024	SANJAY KUMAR NAYAK	RAMESH CHANDRA SWAIN	/ /0

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		VS	VS	()
500	D-ABLAPL/9803/2024	STATE OF ODISHA MANSINGH GOND	TUKUNA KUMAR MISHRA	// JHARIGAM /64 /2024
		VS	VS	()
501	D-ABLAPL/9808/2024	STATE OF ODISHA DIBYENDU PATNAIK	BINI MISHRA	// / /0
		VS	VS	()
502	D-ABLAPL/9812/2024	STATE OF ODISHA PRADIPTA RANJAN SAHOO	PUSPAMITRA MOHAPATRA	// PIPLI /141 /2024
		VS	VS	()
503	D-ABLAPL/9819/2024	STATE OF ODISHA RIYAJ KHAN	RAMDAS ACHARY	// CUTTACK SADAR /144 /2024
		VS	VS	()
504	D-ABLAPL/9823/2024	STATE OF ODISHA NIRANJAN DAS @ CHITTARANJAN DAS	PRADEEPTA KUMAR BEHERA	// BAISINGA /104 /2024
		VS	VS	()
505	D-ABLAPL/9825/2024	STATE OF ODISHA RIMANTA BHOI	TIRTH KUMAR SAHU	// / /0
		VS	VS	()
506	D-ABLAPL/9826/2024	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	UDIT RANJAN JENA	// NILGIRI /103 /2024
		VS	VS	()
507	D-ABLAPL/9827/2024	STATE OF ODISHA HRUDANANDA BISWAL	ABHAS MOHANTY	// JAGATPUR /174 /2024
		VS	VS	()
508	D-ABLAPL/9832/2024	STATE OF ODISHA KISHOR PARIDA @ KISHORE CHANDRA PARIDA	AKSHAYA KUMAR SAHOO	// RANPUR /128 /2024
		VS	VS	()
509	D-ABLAPL/9833/2024	STATE OF ODISHA MALTI MAHTO	SAURAV TIBREWAL	// MAHILA PS SAMBALPUR /91 /2023
		VS	VS	()
510	D-ABLAPL/9837/2024	STATE OF ODISHA BRAHMDEO MAHTO	SAURAV TIBREWAL	// MAHILA PS SAMBALPUR /91 /2023
		VS	VS	()

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511	D-ABLAPL/9845/2024	STATE OF ODISHA BHAKTA KHANDA @ BHAKTA BANDHU KHANDA VS	SUNIL KUMAR PANDA VS	// RENGALI /25 /2024 ()
512	D-ABLAPL/9846/2024	STATE OF ODISHA PRIYA RANJAN DAS VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /47 /2024 ()
513	D-ABLAPL/9850/2024	STATE OF ODISHA LOKANATH SAHOO VS	JAYDEEP PAL VS	// BADAMBADI /53 /2024 ()
514	D-ABLAPL/9852/2024	STATE OF ODISHA JITENDRA BISWAL VS	AKSHAYA KUMAR BISOI VS	// TANGI (KHURDA) /227 /2024 ()
515	D-ABLAPL/9855/2024	STATE OF ODISHA KISHORE CH. PARIDA @ KUSU PARIDA VS	SURENDRA KUMAR ROUT VS	// BALUGAON P.S. /37 /2024 ()
516	D-ABLAPL/9856/2024	STATE OF ODISHA AMIT KUMAR RAUTA VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /792 /2022 ()
517	D-ABLAPL/9857/2024	STATE OF ODISHA PANJEEB @ PANJEEBA MAJHI VS	SANJIB KUMAR BHANJADEO VS	// DORAGUDA PS /35 /2024 ()
518	D-ABLAPL/9858/2024	STATE OF ODISHA ARJUN MUKHI VS	SANJIB KUMAR BHANJADEO VS	// ANGUL TOWN /455 /2023 ()
519	D-ABLAPL/9859/2024	STATE OF ODISHA PRAKASH CHANDRA ROUSTRAY VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /67 /2024 ()
520	D-ABLAPL/9862/2024	STATE OF ODISHA SANJIT SAMANTASINGHAR VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /52 /2024 ()
521	D-ABLAPL/9863/2024	STATE OF ODISHA KANHU SAHOO @ KANHU CHARAN SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BANAPUR P.S. /22 /2024 () //

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522	D-ABLAPL/9864/2024	DULAMANI @ CHHOTU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /107 /2024 () //
523	D-ABLAPL/9865/2024	RABINDRA KUMAR NAYAK @ BULA MALIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BHADRAK RURAL /208 /2024 () //
524	D-ABLAPL/9881/2024	PURNA CHANDRA BISWAL VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAIDESWAR /137 /2023 () //
525	D-ABLAPL/9882/2024	AMAR KUMAR RANA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TOMKA /61 /2024 () //
526	D-ABLAPL/9889/2024	MITHUN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
527	D-ABLAPL/9890/2024	HEMANTA SUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BURLA /154 /2024 () //
528	D-ABLAPL/9891/2024	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BURLA /154 /2024 () //
529	D-ABLAPL/9892/2024	SUCHISMITA BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CUTTACK SADAR /691 /2023 () //
530	D-ABLAPL/9895/2024	ABHIRAM SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHANDAKA P.S. /243 /2019 () //
531	D-ABLAPL/9899/2024	SHRIKANT KUMAR MALLICK @ KHUKU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	NAUGAON /10 /2024 () //
532	D-ABLAPL/9904/2024	KESHAB RANJAN GOCHHAYAT @ MILLU GOCHHAYAT VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /289 /2024 () //
533	D-ABLAPL/9908/2024	DHUSASAN NAYAK	JAYADEBA BEHERA	RANPUR /124 /2024

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		VS	VS	()
		STATE OF ODISHA		//
534	D-ABLAPL/9909/2024	LINGARAJ BEHERA @ LIPUN BEHERA	JAYADEBA BEHERA	K.NUAGAON /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	D-ABLAPL/9910/2024	TARAKESWAR BEHERA @ BAPINA BEHERA	JAYADEBA BEHERA	K.NUAGAON /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	D-ABLAPL/9914/2024	PRAKASH DAS	SATYA RANJAN MULIA	KHUNTUNI /78 /2024
		VS	VS	()
		STATE OF ODISHA		//
537	D-ABLAPL/9916/2024	SK. GAYASUDDIN	SATYA RANJAN MULIA	NISCHINTAKOILI /67 /2024
		VS	VS	()
		STATE OF ODISHA		//
538	D-ABLAPL/9919/2024	ADEITA KUMAR CHAND	PRAKASH KUMAR MISHRA	BASTA /61 /2024
		VS	VS	()
		STATE OF ODISHA		//
539	D-ABLAPL/9921/2024	SUKUMARI NAIK	SANGRAM KESHARI ROUT	PARJANG /159 /2024
		VS	VS	()
		STATE OF ODISHA		//
540	D-ABLAPL/9926/2024	SOMYA RANJAN MALLIK	ARIJEET MISHRA	KALINGA NAGAR /57 /2024
		VS	VS	()
		STATE OF ODISHA		//
541	D-ABLAPL/9928/2024	SANGRAM KAMILA	SURESH KUMAR JENA	BARIPADA TOWN /218 /2024
		VS	VS	()
		STATE OF ODISHA		//
542	D-ABLAPL/9930/2024	SARMILA BOSE	BAMADEV BARAL	LINGARAJ P.S. /189 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	D-ABLAPL/9936/2024	PRADYUMNA KUMAR BISOI	ABHAS MOHANTY	JAGATPUR /174 /2024
		VS	VS	()
		STATE OF ODISHA		//
544	D-ABLAPL/9939/2024	DINESH KUMAR RAY @ DINESH RAY	BIBHU PRASAD CHHUALSINGH	DELANGA /220 /2022
		VS	VS	()

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545	D-ABLAPL/9950/2024	STATE OF ODISHA SUDHIR KUMAR SWAIN VS	PRABHAT KUMAR PRAHARAJ VS	// GURUDIJHATIA /37 /2023 ()
546	D-ABLAPL/9952/2024	STATE OF ODISHA ARABINDA DAS @ SAMIT DAS VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /190 /2024 ()
547	D-ABLAPL/9956/2024	STATE OF ODISHA ANANTA KREPUTIKA VS	JUGALA KISHORE PANDA VS	// GUDARI /38 /2020 ()
548	D-ABLAPL/9958/2024	STATE OF ODISHA SATYA RANA VS	JUGALA KISHORE PANDA VS	// GHANTAPADA /77 /2023 ()
549	D-ABLAPL/9959/2024	STATE OF ODISHA PUNA KIMBAKA VS	JUGALA KISHORE PANDA VS	// GUDARI /38 /2020 ()
550	D-ABLAPL/9960/2024	STATE OF ODISHA NARENDRA KIMBAKA VS	JUGALA KISHORE PANDA VS	// GUDARI /38 /2020 ()
551	D-ABLAPL/9962/2024	STATE OF ODISHA SUSHANTA MAHARANA VS	BIRAJA PRASAD NANDA VS	// COLLIERY /703 /2023 ()
552	D-ABLAPL/9965/2024	STATE OF ODISHA SUJAN NAIK VS	BIRAJA PRASAD NANDA VS	// SAMAL /224 /2023 ()
553	D-ABLAPL/9967/2024	STATE OF ODISHA SIMA @ MANSI BEHERA VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /250 /2023 ()
554	D-ABLAPL/9968/2024	STATE OF ODISHA SASIKANTA MAJHI @ DILU MAJHI VS	AMULYA RATNA PANDA VS	// BEGUNIA P.S. /449 /2023 ()
555	D-ABLAPL/9969/2024	STATE OF ODISHA KALU CHARAN PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MACHHKUND /31 /2024 () //

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556	D-ABLAPL/9971/2024	BHARAT JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /256 /2022 () //
557	D-ABLAPL/9974/2024	AMIR KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /118 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/73/2023 WPCRL/73/2023	SARASWATI BEHERA MP		11/2024
2	D-CRLLP/9957/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM JENA S.C., VIGILANCE	15/2024
3	D-CRLLP/9957/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM JENA S.C., VIGILANCE	16/2024
4	D-ITA/15062/2024 ITA/ /	PRINCIPAL COMMISSIONER OF INCOME TAX, Bhubaneswar MP	SUBASHMEALAPURIA MOHANTY,SR.S.C(I.T)	17/2024
5	D-CRLMA/251/2023 CRLMA/251/2023	SUDHANSU SEKHAR MOHANTY MP	SAHASRA JYOTI NANDA	22/2024
6	D-CRP/19/2019 CRP/19/2019	M/S.KALINGA UTKAL BUILDWELL PRIVATE LIMITED MP	SEKARIKA SAHOO,MR.S.P.MISHRA	24/2024
7	D-WPC(OAC)/2844/2016 WPC(OAC)/2844/2016	MANORANJAN BHOI MP	M/S.DURGESH NARAYAN RATH	25/2024
8	D-WPC(OAC)/2844/2016 WPC(OAC)/2844/2016	MANORANJAN BHOI MP	M/S.DURGESH NARAYAN RATH	26/2024
9	D-WPC(OAC)/1560/2017 WPC(OAC)/1560/2017	DINABANDHU MEHER MP		27/2024
10	D-WPC(OAC)/1901/2016 WPC(OAC)/1901/2016	RAMANI MAHPATRA MP	PRAFULLA KUMAR RATH	28/2024
11	D-TRPCRL/80/2023 TRPCRL/80/2023	SUBHASHMITA BALIARSINGH MP		30/2024
12	D-TRPCRL/9834/2024 TRPCRL/ /	NARAYAN RATHI MP	RABINDRANATH PRUSTY	31/2024
13	D-JCRLA/96/2018 JCRLA/96/2018	CHANDRA TIRIA MP	MR. BHARAT BHUSAN ROUTRAY	41/2024
14	D-JCRLA/96/2018 JCRLA/96/2018	CHANDRA TIRIA MP	MR. BHARAT BHUSAN ROUTRAY	42/2024
15	D-TRP(C)/14782/2024 TRP(C)/ /	RASHMITA NAYAK MP	DILLIP KUMAR PATTANAYAK	85/2024
16	D-CRLMP/7421/2024 CRLMP/397/2024	SONU NAYAK MP	BRAHMANANDA TRIPATHY	85/2024
17	D-CRLMP/2210/2024 CRLMP/87/2024	UMESH PRASAD GURU MP		86/2024
18	D-CRLMP/9935/2024 CRLMP/ /	ASHISH KUMAR ROUT MP	SIBA PRASAD SAHOO	87/2024
19	D-RVWPET/179/2022 RVWPET/179/2022	STATE OF ODISHA MP	A.G.A.	103/2024
20	D-LAA/41/2023 LAA/41/2023	LAND ACQUISITION OFFICER,KALAHANDI MP		124/2024
21	D-LAA/52/2023 LAA/52/2023	JADU GOUD MP	AKASH KUMAR PATTAJOSHI	125/2024
22	D-LAA/61/2023 LAA/61/2023	JAGAT GOUD MP	AKASH KUMAR PATTAJOSHI	126/2024
23	D-CMAPL/630/2023 CMAPL/630/2023	PURNA CHANDRA JENA MP	KUMAR PRAJWAL	126/2024
24	D-LAA/54/2023 LAA/54/2023	HARI GOUD MP	AKASH KUMAR PATTAJOSHI	127/2024
25	D-CMAPL/14943/2024 CMAPL/ /	ANIRUDHA SAHOO MP	SANDEEP RATH	128/2024
26	D-CMAPL/3705/2024	RAMESWAR PATI	ADV.	

	CMAPL/42/2024	MP		129/2024
27	D-CMAPL/15042/2024	SAROJ KUMAR MOHANTY	ADV	
	CMAPL/ /	MP		130/2024
28	D-RPFAM/14737/2024	TUTU PRADHAN	SAMARENDRA MOHANTY	
	RPFAM/ /	MP		141/2024
29	D-RPFAM/14699/2024	SUBODH KUMAR DAS	KALPATARU MISHRA	
	RPFAM/ /	MP		142/2024
30	D-MATA/14873/2024	DEEPAK JAGWANI	GOPINATH MISHRA	
	MATA/ /	MP		152/2024
31	D-SA/89/1999	RADHAKANTA	M/S.R.C.RATH	
	SA/89/1999	MP		251/2024
32	D-SA/115/1988	ARNAPURNA	M/S.B.B.RATH	
	SA/115/1988	MP		252/2024
33	D-SA/426/2001	SAROJABALA PARIDA	M/S. SATYABADI MOHANTY, A.K.SHARMA, B.K.BEHERA	
	SA/426/2001	MP		253/2024
34	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		254/2024
35	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		255/2024
36	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		256/2024
37	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		257/2024
38	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		258/2024
39	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		259/2024
40	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		260/2024
41	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		261/2024
42	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		262/2024
43	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		263/2024
44	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		264/2024
45	D-SA/277/1997	KHALLI	M/S.S.K.MOHANTY	
	SA/277/1997	MP		265/2024
46	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		266/2024
47	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		267/2024
48	D-SA/276/1997	KHALI	SHANTI PRAKASH MOHANTY	
	SA/276/1997	MP		268/2024
49	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		269/2024
50	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		270/2024
51	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		271/2024
52	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		272/2024
53	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		273/2024
54	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		274/2024
55	D-CRLREV/328/2023	NARASINGHA HARIJAN	JNYANANANDA PANDA	
	CRLREV/328/2023	MP		275/2024
56	D-SA/276/1997	KHALI	M/S.S.KR.MOHANTY	
	SA/276/1997	MP		275/2024
57	D-CRLREV/7829/2024	PUSPANJALI PRADHAN	JAYADEBA BEHERA	
	CRLREV/ /	MP		276/2024

58	D-SA/276/1997 SA/276/1997	KHALI MP	M/S.S.KR.MOHANTY	276/2024
59	D-SA/276/1997 SA/276/1997	KHALI MP	M/S.S.KR.MOHANTY	277/2024
60	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	278/2024
61	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	279/2024
62	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	280/2024
63	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	281/2024
64	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	282/2024
65	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	283/2024
66	D-SA/54/1997 SA/54/1997	PRAFULLA MP	M/S.A.K.MOHAPATRA	284/2024
67	D-FAO/14826/2024 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	328/2024
68	D-FAO/14826/2024 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	329/2024
69	D-FAO/13865/2024 FAO/ /	D.M, MANAGER ODISHA LEGAL HUB, M/ MP	NOTIONSMOHAPATRA	330/2024
70	D-BLAPL/11198/2023 BLAPL/11198/2023	RANJAN JENA MP		347/2024
71	D-BLAPL/1086/2023 BLAPL/1086/2023	SONU SISA MP		348/2024
72	D-BLAPL/14127/2023 BLAPL/14127/2023	KANHU CHARAN KANHAR MP	SUJATA JENA	349/2024
73	D-BLAPL/9877/2024 BLAPL/ /	SONU @ ROMEO ADAKATIA MP	PRASANTA KUMAR NANDA	350/2024
74	D-BLAPL/11754/2023 BLAPL/11754/2023	SARBESWAR BISWAL @ BHOLIA MP		351/2024
75	D-BLAPL/9888/2024 BLAPL/ /	BISWAMITRA NAYAK MP	SOMANATH MITRA	352/2024
76	D-BLAPL/2922/2024 BLAPL/825/2024	SURESH JALA MP	SURESH KUMAR JENA	353/2024
77	D-BLAPL/5563/2023 BLAPL/5563/2023	KANAYA BISWAS @ KANAI BISWAS MP	AKSHAYA KUMAR SAHOO, AMARENDRA SAHOO	354/2024
78	D-BLAPL/6198/2024 BLAPL/2083/2024	SUJAL @ BUDHA @ SUJAL MUKHI MP	BHARAT BHUSAN ROURAY	355/2024
79	D-BLAPL/3241/2024 BLAPL/1038/2024	SALAMAT SAHA MP	DUSHMANTA SAHOO	356/2024
80	D-CMP/14864/2024 CMP/ /	ANITA @ AMRUTA PATEL MP	UPENDRA KUMAR SAMAL	366/2024
81	D-CMP/14932/2024 CMP/ /	JAGANNATH BEHERA MP	BISWAJIT MOHAPATRA	367/2024
82	D-CMP/1036/2022 CMP/1036/2022	KAUPIN DHARI MAHIMA SAMAJ MP	GAJENDRANATH ROUT	368/2024
83	D-CMP/14983/2024 CMP/ /	NAGUNI BARIK MP	DWARIKA PRASAD MOHANTY	369/2024
84	D-CMP/15024/2024 CMP/ /	GOURAHARI SUNA MP	ALOK KUMAR PANDA	370/2024
85	D-CMP/15032/2024 CMP/ /	SUBHENDU LENKA MP	SABITA RANJAN PATNAIK	371/2024
86	D-CMP/15036/2024 CMP/ /	PUSPALATA DAS MP	KHAGESWAR BEHERA	372/2024
87	D-CMP/15045/2024 CMP/ /	BRAMHACHARI UDAY DAS MP	SOUMYA MISHRA	373/2024
88	D-RSA/14927/2024 RSA/ /	BAISHNAB CHARAN MOHAPATRA MP	SANJEEV UDGATA	406/2024
89	D-RSA/153/2022	SASHIREKHA PRADHAN	SOUMYA MISHRA	

	RSA/153/2022	MP		407/2024
90	D-ABLAPL/7177/2024	DUSHMANTA SAHU		
	ABLAPL/2641/2024	MP		597/2024
91	D-ABLAPL/15404/2023	CHINU ALLAM @ MUNTAJ ALLI	AJIT CHANDRA MOHAPATRA	
	ABLAPL/15404/2023	MP		598/2024
92	D-ABLAPL/5497/2024	BIBEK @ BIBEKANANDA PRATIHARI		
	ABLAPL/2067/2024	MP		599/2024
93	D-ABLAPL/11531/2023	PRAMOD KUMAR JENA @ BANA		
	ABLAPL/11531/2023	MP		600/2024
94	D-ABLAPL/3786/2024	MAHENDRA MALLA		
	ABLAPL/1513/2024	MP		601/2024
95	D-ABLAPL/15493/2023	RASHMILATA JADAB		
	ABLAPL/15493/2023	MP		602/2024
96	D-ABLAPL/4363/2023	AJAY KUMAR DAS		
	ABLAPL/4363/2023	MP		603/2024
97	D-ABLAPL/4406/2023	BIJAY KUMAR DAS		
	ABLAPL/4406/2023	MP		604/2024
98	D-ABLAPL/4777/2024	BHOLA @ AKASH PRADHAN	RABINDRA NATH PRUSTY	
	ABLAPL/1938/2024	MP		605/2024
99	D-ABLAPL/9526/2023	MADHUSMITA ROUT @ MANISHA SAMAL @ MOHANTY		
	ABLAPL/9526/2023	MP		606/2024
100	D-ABLAPL/14593/2023	RAMESH KUMAR DAS		
	ABLAPL/14593/2023	MP		607/2024
101	D-ABLAPL/4428/2024	SRUSTIDHAR BEHERA		
	ABLAPL/2272/2024	MP		608/2024
102	D-ABLAPL/780/2024	JAVED AKHTAR ALI		
	ABLAPL/323/2024	MP		609/2024
103	D-ABLAPL/15131/2023	SUBARNA BEHERA		
	ABLAPL/15131/2023	MP		610/2024
104	D-ABLAPL/14972/2023	NARENDRA KUMAR BEHERA		
	ABLAPL/14972/2023	MP		611/2024
105	D-ABLAPL/7181/2024	BANKA@BANKANIDHI PRADHAN		
	ABLAPL/2672/2024	MP		612/2024
106	D-ABLAPL/4279/2024	DEEPANJALI DASH	BYOMAKESH TRIPATHY	
	ABLAPL/2451/2024	MP		613/2024
107	D-ABLAPL/14537/2023	BIPRABARA NAYAK		
	ABLAPL/14537/2023	MP		614/2024
108	D-ABLAPL/4646/2024	MAHENDRA KUMAR NAYAK		
	ABLAPL/1763/2024	MP		615/2024
109	D-ABLAPL/4843/2024	NILU PALEI		
	ABLAPL/1903/2024	MP		616/2024
110	D-MACA/12167/2024	CHHABIL TARAI	KAPIL CHARAN NAYAK	
	MACA/ /	MP		717/2024
111	D-MACA/12165/2024	BANITA PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		718/2024
112	D-MACA/11940/2024	ARUN NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		719/2024
113	D-MACA/12424/2024	PABITRA MIRDHA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		720/2024
114	D-MACA/12176/2024	SILU SAHOO	KAPILA CHARAN NAYAK	
	MACA/ /	MP		721/2024
115	D-MACA/14830/2024	RELIANCE GENERAL INSURANCE COMPANY	S.Y. DUTTA	
	MACA/ /	MP		722/2024
116	D-MACA/14830/2024	RELIANCE GENERAL INSURANCE COMPANY	S.Y. DUTTA	
	MACA/ /	MP		723/2024
117	D-MACA/11055/2024	M/S. NATIONAL INSURANCE CO.LTD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		724/2024
118	D-MACA/11067/2024	M/S. NATIONAL INSURANCE CO. L.T.D.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		725/2024
119	D-CRLA/9816/2024	SADANANDA NAIK	AMIT KUMAR NATH	
	CRLA/ /	MP		763/2024
120	D-CRLA/9816/2024	SADANANDA NAIK	AMIT KUMAR NATH	
	CRLA/ /	MP		764/2024

121	D-CRLA/1410/2023 CRLA/1410/2023	SUKANTA KUMAR BEHERA MP	SANATAN DAS	765/2024
122	D-CRLA/9838/2024 CRLA/ /	ISAMIL KHAN @ JULU MP	PURNA CHANDRA DAS	766/2024
123	D-CRLA/9838/2024 CRLA/ /	ISAMIL KHAN @ JULU MP	PURNA CHANDRA DAS	767/2024
124	D-CRLA/9867/2024 CRLA/ /	DASARATHI GAMANGO MP	SUCHIT KUMAR NAYAK	768/2024
125	D-CRLA/9867/2024 CRLA/ /	DASARATHI GAMANGO MP	SUCHIT KUMAR NAYAK	769/2024
126	D-CRLA/388/2021 CRLA/388/2021	BAGULI BEHERA@KALA MP	ARIJEET MISHRA	770/2024
127	D-CRLA/9878/2024 CRLA/ /	MATHAMANI RATHA MP	BIBHU PRASAD MOHANTY	771/2024
128	D-CRLA/9878/2024 CRLA/ /	MATHAMANI RATHA MP	BIBHU PRASAD MOHANTY	772/2024
129	D-CRLA/9898/2024 CRLA/ /	ASWINI KUMAR JENA MP	HEMANTKUMAR MUND	773/2024
130	D-CRLA/9898/2024 CRLA/ /	ASWINI KUMAR JENA MP	HEMANTKUMAR MUND	774/2024
131	D-CRLA/1299/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA MP	PUSPAMITRA MOHAPATRA	775/2024
132	D-CRLA/9913/2024 CRLA/ /	MUTHIA @ MADAN MOHAN MOHAPATRA MP	SATYA RANJAN MULIA	776/2024
133	D-CRLA/9912/2024 CRLA/ /	ASRAUL HAQ MP	KHUSBU PANIGRAHI	777/2024
134	D-CRLA/9912/2024 CRLA/ /	ASRAUL HAQ MP	KHUSBU PANIGRAHI	778/2024
135	D-CRLA/239/2021 CRLA/239/2021	ANIL KUMAR DASH@CHENGULU MP	MR.BHARAT BHUSAN ROUSTRAY	779/2024
136	D-CRLA/9940/2024 CRLA/ /	PARSURAM MAJHI MP	JNYANANANDA PANDA	780/2024
137	D-CRLA/9940/2024 CRLA/ /	PARSURAM MAJHI MP	JNYANANANDA PANDA	781/2024
138	D-CRLA/9940/2024 CRLA/ /	PARSURAM MAJHI MP	JNYANANANDA PANDA	782/2024
139	D-CRLMC/9755/2024 CRLMC/ /	ABDUL SARKOOR @ ABDUL SAKUR MP	LAXMINARAYAN PATEL	797/2024
140	D-CRLMC/9762/2024 CRLMC/ /	SURESH CHANDRA DEY MP	PRAVASH CHANDRA JENA	798/2024
141	D-CRLMC/9769/2024 CRLMC/ /	TRILOK SUNDAR BAJAPAYEE MP	MANMAYA KUMAR DASH	799/2024
142	D-CRLMC/9774/2024 CRLMC/ /	JYOSHNNARANI PADHY MP	UDIT NARAYAN JENA	800/2024
143	D-CRLMC/9777/2024 CRLMC/ /	PADMA LOCHAN SAHOO MP	PRANAB KUMAR SAMANTRAY	801/2024
144	D-CRLMC/9780/2024 CRLMC/ /	TRILOKYA BEHERA MP	SUNIL KUMAR PANDA	802/2024
145	D-CRLMC/9786/2024 CRLMC/ /	DILIP BEHERA MP	SUPRATIV SAHOO	803/2024
146	D-CRLMC/9815/2024 CRLMC/ /	SANJAY MALLICK@SANJAY KUMAR MAISAL MP	SUREEP RAJ PANDA	804/2024
147	D-CRLMC/9821/2024 CRLMC/ /	TARANI DEHURI MP	SIBA SANKAR SAMANTARAY	805/2024
148	D-CRLMC/9879/2024 CRLMC/ /	SHREETAM NANDA MP	SOVAN MISHRA	806/2024
149	D-CRLMC/9880/2024 CRLMC/ /	MAHESWAR DAS MP	MOHENDRA KUMAR MOHAPATRO	807/2024
150	D-CRLMC/3299/2024 CRLMC/330/2024	SAGARIKA CHOWDHURY MP	ADISHREE MISHRA	808/2024
151	D-CRLMC/3301/2024 CRLMC/331/2024	KAUSHIK BASU MP	ADISHREE MISHRA	809/2024
152	D-CRLMC/506/2023	PRATAP KUMAR SATAPATHY		

	CRLMC/506/2023	MP		810/2024
153	D-CRLMC/507/2023	PRATAP KUMAR SATAPATHY		
	CRLMC/507/2023	MP		811/2024
154	D-CRLMC/508/2023	PRATAP KUMAR SATAPATHY		
	CRLMC/508/2023	MP		812/2024
155	D-CRLMC/509/2023	PRATAP KUMAR SATAPATHY		
	CRLMC/509/2023	MP		813/2024
156	D-CRLMC/6036/2024	ASHOK KUMAR SAHOO	INDRAMANI SAHOO	
	CRLMC/ /	MP		814/2024
157	D-CRLMC/9924/2024	PRAHALLAD MOHAPATRA	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		815/2024
158	D-CRLMC/9941/2024	GATIKRUSHNA SAHU	SURYANARAYAN BISWAL	
	CRLMC/ /	MP		816/2024
159	D-CRLMC/9948/2024	MOUSUMI NAYAK	SURYANARAYAN BISWAL	
	CRLMC/ /	MP		817/2024
160	D-CRLMC/9966/2024	NARAYAN BEHERA	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		818/2024
161	D-CRLMC/9966/2024	NARAYAN BEHERA	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		819/2024
162	D-WA/14747/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1636/2024
163	D-WA/14747/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1637/2024
164	D-WA/14747/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1638/2024
165	D-WA/9994/2024	KAMALA JENA	BIBEKANANDA MAHAPATRA	
	WA/374/2024	MP		1639/2024
166	D-WA/14799/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1640/2024
167	D-WA/14799/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1641/2024
168	D-WA/14799/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1642/2024
169	D-WA/14869/2024	BOARD OF SECONDARY EDUCATION, ODISHA	ISSURAO, SR.ADV.	
	WA/ /	MP		1643/2024
170	D-WA/14869/2024	BOARD OF SECONDARY EDUCATION, ODISHA	ISSURAO, SR.ADV.	
	WA/ /	MP		1644/2024
171	D-WA/1764/2022	NARAYAN NAYAK	ADV.	
	WA/1764/2022	MP		1645/2024
172	D-WA/14973/2024	BASUDEV GURU	SAMEER KUMAR DAS	
	WA/ /	MP		1646/2024
173	D-WA/15014/2024	SUNIL KUMAR PANIGRAHI	SATYAJIT MOHAPATRA	
	WA/ /	MP		1647/2024
174	D-WA/15014/2024	SUNIL KUMAR PANIGRAHI	SATYAJIT MOHAPATRA	
	WA/ /	MP		1648/2024
175	D-WA/15030/2024	JAYMARATHI SENAPATI	BUDHADEV ROURAY	
	WA/ /	MP		1649/2024
176	D-WA/15030/2024	JAYMARATHI SENAPATI	BUDHADEV ROURAY	
	WA/ /	MP		1650/2024
177	D-WA/15027/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		1651/2024
178	D-WA/15027/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		1652/2024
179	D-WA/15027/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	
	WA/ /	MP		1653/2024
180	D-WA/15053/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1654/2024
181	D-WA/15053/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1655/2024
182	D-WA/15053/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1656/2024
183	D-WP(C)/14748/2024	SASMITA NAYAK	PRABHASI NAYAK	
	WP(C)/ /	MP		4813/2024

184	D-WP(C)/14576/2024 WP(C)/ /	PRAVAT RANJAN NANDA MP	PREMANANDA MOHANTY	4814/2024
185	D-WP(C)/10962/2016 WP(C)/10962/2016	M/S.DECCAN ELECTRICALS PVT.LTD. MP	M/S.SUBASH CH.PUSPALAKA	4815/2024
186	D-WP(C)/14762/2024 WP(C)/ /	RAJENDRA AGRAWAL MP	BHABANI PRASAD MOHANTY	4816/2024
187	D-WP(C)/14768/2024 WP(C)/ /	MAA TARINI TRUCKSOWNERS ASSOCIATION, MP	SANJAYAKRISHNA SAMANTARAY	4817/2024
188	D-WP(C)/14771/2024 WP(C)/ /	CHANCHALA PANDA MP	LAXMIKANTA MOHANTY	4818/2024
189	D-WP(C)/14781/2024 WP(C)/ /	KSHIRABDHI TANAYA PADHI MP	RABINDRA KUMAR PATNAIK	4819/2024
190	D-WP(C)/14785/2024 WP(C)/ /	ASHISH KUMAR MOHANTY MP	AMAR KUMAR MOHANTY	4820/2024
191	D-WP(C)/14792/2024 WP(C)/7878/2024	PRAMOD KUMAR SAHOO MP	ITISHREE TRIPATHY	4821/2024
192	D-WP(C)/14804/2024 WP(C)/ /	MADHUMITA DEY MP	PRAVASH CH JENA	4823/2024
193	D-WP(C)/14806/2024 WP(C)/ /	PRIVATE BUS OWNERS ASSOCIATION, RANGUNGR MP	ANGRKRISHNA RAO	4824/2024
194	D-WP(C)/14807/2024 WP(C)/7905/2024	BIBEKANANDA DALAL MP	SUKANTA KUMAR DALAI	4825/2024
195	D-WP(C)/14811/2024 WP(C)/ /	RAHUL KUMAR BANSAL MP	KARTIK KURMY	4826/2024
196	D-WP(C)/14813/2024 WP(C)/7848/2024	TRIBIKRAM BHOI MP	PAMI RATH	4827/2024
197	D-WP(C)/14481/2024 WP(C)/ /	SARAT CHANDRA SUBUDHIRAY MP	SARAT CHANDRA SAMAL	4828/2024
198	D-WP(C)/14815/2024 WP(C)/ /	M/S MAA KALIKA TRANSPORT PVT. LTD., MP	SANJAYAKRISHNA RAO	4829/2024
199	D-WP(C)/9750/2024 WP(C)/5122/2024	SHIBA SHANKAR PAL @ SHIBA PRASAD PAL MP	SANJAYAJIT MOHAPATRA (2),DEBIPRASAD DHAL(SR.ADV.)	4830/2024
200	D-WP(C)/10833/2024 WP(C)/5751/2024	KHOKAN SAMANTA MP	JATINDRA KUMAR MOHAPATRA	4831/2024
201	D-WP(C)/14822/2024 WP(C)/ /	RAHUL KUMAR BANSAL MP	KARTIK KURMY	4832/2024
202	D-WP(C)/14824/2024 WP(C)/ /	ABHINANDAN SAHU MP	ARUN KUMAR PATRA	4833/2024
203	D-WP(C)/14828/2024 WP(C)/ /	RITANJALI SAHU MP	ARUN KUMAR PATRA	4834/2024
204	D-WP(C)/14832/2024 WP(C)/ /	SANJUKTA NAYAK MP	ARUN KUMAR PATRA	4835/2024
205	D-WP(C)/14833/2024 WP(C)/ /	BHIMSEN PRADHAN MP	RANJIT MOHANTY	4836/2024
206	D-WP(C)/14664/2024 WP(C)/ /	M/S.JAY DURGA ENZIMATIC MP	SAUMYA RANJAN MISHRA	4837/2024
207	D-WP(C)/14844/2024 WP(C)/ /	UDHABANANDA BARIK MP	PRASANTA KUMAR MISHRA	4838/2024
208	D-WP(C)/14846/2024 WP(C)/ /	NIRANJAN LENKA MP	BINAYA KUMAR MOHANTY	4839/2024
209	D-WP(C)/14852/2024 WP(C)/ /	CHHOTU @ PURNA CHANDRA KUSHAL MP	BISWAJIT NAYAK	4840/2024
210	D-WP(C)/14857/2024 WP(C)/ /	DHRUBA CHARAN PATRA MP	DURGESH NARAYAN RATH	4841/2024
211	D-WP(C)/14860/2024 WP(C)/ /	PUSPALATA SUKLA MP	DAYANANDA MOHAPATRA	4842/2024
212	D-WP(C)/2991/2021 WP(C)/2991/2021	BHAGYADHAR BRAHMA MP	P.K.NAYAK	4843/2024
213	D-WP(C)/8047/2023 WP(C)/8047/2023	CUTTACK GYMKHANA CLUB PVT. LTD., MP	SOURAJIT DEV RAY	4844/2024
214	D-WP(C)/39154/2023 WP(C)/39154/2023	SATRUGHNA JENA MP		4845/2024
215	D-WP(C)/33550/2023	LADU GOUDA	SUBASH CHANDRA ACHARYA	

	WP(C)/33550/2023	MP		4846/2024
216	D-WP(C)/14917/2024 WP(C)/ /	M/S. BISHANDAYAL JEWELLERS, NAYA SIKH MP	SURESH HAZRA	4847/2024
217	D-WP(C)/25156/2013 WP(C)/25156/2013	PRATAP KU.MOHANTY MP	M/S.SANJIB MOHANTY	4848/2024
218	D-WP(C)/14936/2024 WP(C)/7949/2024	ASHISH KUMAR SAHANI MP	SUSHANTA KUMAR JOSHI	4849/2024
219	D-WP(C)/14934/2024 WP(C)/ /	MITA PARIDA MP	SAIBRATA RATH	4850/2024
220	D-WP(C)/14942/2024 WP(C)/ /	M/S.BHARAT INTEGRATED SOCIAL WELFARE MP	KRISHN KUMAR MISHRA	4851/2024
221	D-WP(C)/14951/2024 WP(C)/ /	JAYAPRAKASH NAYAK MP	SAILESH DAS	4852/2024
222	D-WP(C)/14953/2024 WP(C)/ /	ABHISHEK SINGH MP	SAIBRATA RATH	4853/2024
223	D-WP(C)/32350/2020 WP(C)/32350/2020	UTTAM KUMAR PRUSTY MP	SATYABRATA MOHANTY	4854/2024
224	D-WP(C)/39132/2023 WP(C)/39132/2023	PARBATI MAHILA SHG, NAYAGARH MP	ARUN KUMAR DAS	4855/2024
225	D-WP(C)/14959/2024 WP(C)/ /	BIKRAM KESHARI NAYAK MP	KOUSIK ANANDA GURU	4856/2024
226	D-WP(C)/14966/2024 WP(C)/ /	BASANTA KUMAR PRADHAN MP	ARUN KUMAR PATRA	4857/2024
227	D-WP(C)/14979/2024 WP(C)/ /	M/S. MAHAPATRA ENTERPRISES, SAMBASAR MP	SAURANTA KUMAR DALAI	4858/2024
228	D-WP(C)/14975/2024 WP(C)/ /	M/S SRIRAM CONSTRUCTION,KANPUR, C MP	KABIRANATH PAL	4859/2024
229	D-WP(C)/9696/2024 WP(C)/5732/2024	SARASWATI BEHERA MP	KSHIROD KUMAR SWAIN	4860/2024
230	D-WP(C)/14987/2024 WP(C)/ /	SUDARSHAN PALEI MP	KAUSIK ANADAGURU	4861/2024
231	D-WP(C)/15002/2024 WP(C)/ /	AJAYA DEV SAHOO MP	KOUSIK ANANDA GURU	4862/2024
232	D-WP(C)/2432/2024 WP(C)/1806/2024	OSEB SHRAMIK MAHASANGHA, BBSR MP		4863/2024
233	D-WP(C)/15021/2024 WP(C)/ /	PARESH KUMAR PANDA MP	SAMEER KUMAR DAS	4864/2024
234	D-WP(C)/20116/2016 WP(C)/20116/2016	BHARAT MOTORS LTD. MP	M/S.M.R.MISHRA	4865/2024
235	D-WP(C)/20116/2016 WP(C)/20116/2016	BHARAT MOTORS LTD. MP	M/S.M.R.MISHRA	4866/2024
236	D-WP(C)/15022/2024 WP(C)/ /	BIJAY KUMAR MALLICK MP	SMITA RANJAN PATNAIK	4867/2024
237	D-WP(C)/15026/2024 WP(C)/ /	PRAMODINI DASH MP	AUROVINDA MOHANTY	4868/2024
238	D-WP(C)/11410/2023 WP(C)/11410/2023	DURGA ORAM MP	NIRANJAN MAHARANA	4869/2024
239	D-WP(C)/15031/2024 WP(C)/ /	PRAVAT KUMAR PANDA MP	ABHIRAM SWAIN	4870/2024
240	D-WP(C)/15040/2024 WP(C)/ /	HIMANSU SEKHAR SAHU MP	SAIBRATA RATH	4871/2024
241	D-WP(C)/29977/2023 WP(C)/29977/2023	SURENDRA CHAND MP	DURLLABHA RANJAN MISHRA	4872/2024
242	D-WP(C)/8012/2014 WP(C)/8012/2014	MANASWINI SAHOO MP	M/S.SIDDHARTH PR.MISHRA	4873/2024
243	D-WP(C)/21594/2022 WP(C)/21594/2022	MINAKSHI NAYAK MP		4874/2024
244	D-WP(C)/15057/2024 WP(C)/ /	DULLAKHA MUNDA MP	SIDHARTHA DAS	4875/2024
245	D-WP(C)/15059/2024 WP(C)/ /	MANASWINI SWAIN MP	BANSHIDHAR BAUG	4876/2024
246	D-WP(C)/15063/2024 WP(C)/ /	M/S. SRI DURGA CONDEV PVT. LTD.,CUTTACK MP	ANUP NARAYAN MOHANTY	4877/2024

247	D-WP(C)/15066/2024 WP(C)/ /	M/S.AGRAWAL INFRABUILD PRIVATE LTD, MP	ANKUR SIBANARAYAN MOHANTY	4878/2024
248	D-WP(C)/15065/2024 WP(C)/ /	BISWAJIT ROUT MP	HIMANSU SEKHAR DEO	4879/2024
249	D-WP(C)/15067/2024 WP(C)/ /	M/S. BINAYAK NURSING HOME PVT. LTD, MP	SIBANARAYAN BISWAL	4880/2024
250	D-WP(C)/10068/2024 WP(C)/5580/2024	SURENDRANATH PANDA MP	SURENDRANATH PANDA(In Person)	4881/2024